

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/34919/2025	STEEL AUTHORITY OF INDIA,ROURKELA DIVISION VS CHAUDHARY AND SONS FORGING PVT LTD.	SIDDHARTH SAHU VS VS	// () //	AOD20240000568C202500001
2	D-ARBP/35106/2025	GOOD NEWS INDIA,USA VS PIONEERS MINISTRY,KANDHAMAL	BISIKESAN PRADHAN VS VS	// () //	
3	D-BLAPL/26566/2025	KARTIK BARAD VS STATE OF ODISHA	KALU CHARAN SWAIN VS VS	NAYAGARH SADAR /178 /2025 () //	AOR20220002157C202500030
4	D-BLAPL/26567/2025 BLAPL/9094/2025	JEEVANANDA HALDAR VS STATE OF ODISHA	SARBESWAR SAHOO VS VS	MALKANGIRI /169 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000091/2023	AOD20220004505C202500098
5	D-BLAPL/26568/2025	PHULDAS GOND VS STATE OF ODISHA	SARBESWAR SAHOO VS VS	UMERKOTE /43 /2022 () //	AOD20220004505C202500100
6	D-BLAPL/26570/2025 BLAPL/9095/2025	BHOLANATH BISWAS VS STATE OF ODISHA	SARBESWAR SAHOO VS VS	MALKANGIRI /443 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000046/2023	AOD20220004505C202500099
7	D-BLAPL/26571/2025	SIBA SWAIN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS VS	KABISURYANAGAR /291 /2025 () //	AOR20220001558C202500172
8	D-BLAPL/26572/2025 BLAPL/9096/2025	PRAMOD SHARMA VS STATE OF ODISHA	SARBESWAR SAHOO VS VS	// SPECIAL JUDGE,MALKANGIRI(Malkangiri) SPL. 2(a)C.C./0000005/2025	AOD20220004505C202500101
9	D-BLAPL/26573/2025 BLAPL/9098/2025	SANJAY SHARMA VS STATE OF ODISHA	SARBESWAR SAHOO VS VS	ORKEL /323 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000209/2023	AOD20220004505C202500102
10	D-BLAPL/26575/2025	SHAMIM VS STATE OF ODISHA	LALITENDU MOHAPATRA VS VS	// () //	AOD20230000595C202500005
11	D-BLAPL/26578/2025	JALENDRA PARASETH VS STATE OF ODISHA	SRINIVAS MOHANTY VS VS	BELAGARH /64 /2025 () //	AOR20230000802C202500073

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12	D-BLAPL/26586/2025	CHITTARANJAN SENAPATI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	/ / 0 () //	
13	D-BLAPL/26597/2025	RANKANIDHI DIGAL @ RINKU VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /193 /2025 () //	
14	D-BLAPL/26599/2025	SUSHIL ROUT VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BANHARPALI /76 /2025 () //	
15	D-BLAPL/26605/2025	BISWAJIT SAHOO @ SAHU @ LITU VS STATE OF ODISHA	AMITAV TRIPATHY VS	GANIA /20 /2025 () //	
16	D-BLAPL/26607/2025	BISWANATH SWAIN @ BABUNA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KUJANGA /165 /2025 () //	
17	D-BLAPL/26609/2025	KAILASH CHANDRA SAHOO @ KAIYA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MAHANGA /86 /2025 () //	
18	D-BLAPL/26610/2025	MD RASID @ HAFIZ VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NEMALO /168 /2025 () //	
19	D-BLAPL/26612/2025	HIMANSHU BEHERA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	/ / 0 () //	
20	D-BLAPL/26613/2025	RAJA BHOI @ DANGUA @ DANGANA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	KISSANNAGAR PS /174 /2020 () //	
21	D-BLAPL/26614/2025	BANCHHANIDHI PRUSTY VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	/ / 0 () //	
22	D-BLAPL/26622/2025	KAMESWAR GOUDA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	SHERAGADA /318 /2025 () //	
23	D-BLAPL/26625/2025	AMITAV BISOI @ AMIYA @ AMITABH BISOYI	SIDHARTHA SANKAR RAY (2)	SHERAGADA /318 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/26628/2025	SUBHAM SANJAY SONAWALA	DAYANIDHI MISHRA	MOHANA /106 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/26630/2025	RINKU DHIBAR	PARTHA SARATHI DAS	BAMBARI /21 /2022	AOD20240000364C202500149
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/26636/2025	BHARAT MAHATO	SK. ZAFARULLA	SECTOR-3 /42 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/26637/2025	RAMESH CHANDRA PRADHAN	ADITI HOTA	BALIANTA P.S. /271 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/26638/2025	HUTASAN RANA @ MUKESH	TRILOCHAN NANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/26639/2025	LAXMIPRIYA SAHOO	PRANGYANANDA PATTANAİK	SINGHADWAR PS /119 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/26647/2025	SHAIK AKBAR ALI @ SK AKBAR ALI	RAJIB LOCHAN PATTNAİK	RAYAGADA G.R.P. /42 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/26650/2025	MAHESWAR DAS	ANIRUDHA DAS	Bamapada (Industrial Area) /178 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/26652/2025	SK. FAKA BABU @ PHAKA BABU	TAPAN KUMAR MOHAPATRA	MAHANGA /190 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/26658/2025	SAMIRA KUMAR SAHOO	BIJAYA KUMAR BEHERA	SAHADEV KHUNTA /229 /2025	AOR2025000001C202500045
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/26659/2025	CHANDAN NAIK @ NAYAK	SANTOSH KUMAR MAHANTY	BUGUDA /158 /2025	AOD20240000242C202500191
		VS	VS	()	

ORISSA HIGH COURT

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35	D-BLAPL/26662/2025	STATE OF ODISHA GUNU SWAIN @ SUSANTA SWAIN VS	PRAKASH KUMAR MOHANTY VS	// /0 ()	
36	D-BLAPL/26665/2025	STATE OF ODISHA RABIN CHANDRA MANDAL VS	MAHES DAS VS	// /0 ()	
37	D-BLAPL/26671/2025	STATE OF ODISHA KRISHNA BOHIDAR VS	SURESH KUMAR JENA VS	// HANDAPA /221 /2025 ()	
38	D-BLAPL/26673/2025	STATE OF ODISHA MANA KIRSHANI @ MANA KRISANI VS	AMIT KUMAR SAHU VS	// KORAPUT SADAR /110 /2025 ()	
39	D-BLAPL/26676/2025	STATE OF ODISHA PINKUNA ROUT VS	PANCHANAN PANIGRAHI VS	// TUMUSINGA /102 /2025 ()	AOR2025000001C202500048
40	D-BLAPL/26679/2025	STATE OF ODISHA SANTI BHUSAN NAYAK VS	BIBHUTI RANJAN MOHANTY VS	// SAHID NAGAR P.S. /198 /2025 ()	
41	D-BLAPL/26682/2025	STATE OF ODISHA SOMU @ SUBRAT NAYAK VS	BIKASH KARNA VS	// RAJNAGAR /262 /2025 ()	
42	D-BLAPL/26684/2025	STATE OF ODISHA SAGAR KAPALE @ SAGAR VASAVRAJ KAPALE VS	BISWAJIT SAHOO VS	// NAYAGARH SADAR /204 /2025 ()	
43	D-BLAPL/26689/2025	STATE OF ODISHA PINKU SAHU VS	BISWORANJAN SWAIN VS	// PADMAPUR /60 /2025 ()	
44	D-BLAPL/26691/2025	STATE OF ODISHA MATAL @ PRAMOD NAYAK @ NAIK VS	KULDEEP MOHANTY VS	// NAYAGARH SADAR /178 /2025 ()	AOD20240000012C202500186
45	D-BLAPL/26692/2025	STATE OF ODISHA KANHU CHARAN DAS VS	AJIT KUMAR DASH VS	// NISCHINTAKOILI /135 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

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46	D-BLAPL/26694/2025	RUPAYA MURMU VS STATE OF ODISHA	BISWORANJAN SWAIN VS	BIRMITRAPUR /71 /2025 () //	
47	D-BLAPL/26695/2025	GYANENDRA KUMAR ROUSTRAY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	MADHUPATNA /13 /2025 () //	
48	D-BLAPL/26697/2025	BIBHUTI BHUSAN OJHA VS STATE OF ODISHA	SISIR DAS VS	MAHAKALPARA /210 /2025 () //	
49	D-BLAPL/26699/2025	FAKAN @ PHAKUNA CHANDRA DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /38 /2025 () //	
50	D-BLAPL/26710/2025	PRAHALLAD ROUT @ BAPUN VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	TIHIDI /208 /2025 () //	AOR20220001207C202500099
51	D-BLAPL/26712/2025	OMM PRADHAN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	GOPALPUR /186 /2025 () //	
52	D-BLAPL/26713/2025	DHANURJAYA NAYAK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	GONDIA /142 /2025 () //	
53	D-BLAPL/26716/2025	NARINGIDEI MAJHI VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	KASHIPUR /128 /2025 () //	
54	D-BLAPL/26717/2025	MANOJ BENIA VS STATE OF ODISHA	T. NARAYANA MURTY VS	KORAPUT SADAR /125 /2025 () //	AOR20220002995C202500038
55	D-BLAPL/26721/2025	DHIREN ROUSTRAY VS STATE OF ODISHA	RAMDAS ACHARY VS	JODAPADAR /33 /2025 () //	
56	D-BLAPL/26722/2025	AJAY KUMAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	S.P.(CID-CRL),CUTTACK /6 /2025 () //	
57	D-BLAPL/26724/2025	SARBESWAR @ PRADEEP KUMAR SAHOO	KARUNAKAR GAYA	DHENKANAL SADAR /924 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/26725/2025	RAKESH PADHAN	ANSHUMAN PANDA	BOLANGIR SADAR /291 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/26726/2025	PRABHAS @ KAKU MAJHI	AMULYA RATNA PANDA	BALLIGUDA /167 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/26727/2025	SUMANTA SAGARIA	RAMDAS ACHARY	KHARIAR /196 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/26728/2025	JITAN @ JITEN NAIK @ RANJIT NAIK	BHABANI SHANKAR DASPARIDA	ATHAMALLIK /59 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/26735/2025	AMZAD KHAN	MANAS KUMAR CHAND	KHURDA MODEL /351 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/26736/2025	NABA PUJARI	SANGRAM KESHARI ROUT	TENTULIKHUNTI /92 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/26738/2025	DR.NIHAR RANJAN MOHANTY	DURGA PRASAD PATTANAIAK	S.P.(CID-CRL),CUTTACK /6 /2025	
		VS	VS	()	
		STATE OF ODISHA (C.I.D. CB)		//	
65	D-BLAPL/26745/2025	SAHADEB @ SAHEB KHARA @ SAHADEV @ SADEB MANGU NANDY		CHITRAKONDA /107 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/26748/2025	PRASHANT KUMAR KHAMARI	DHANANJAYA MUND	S.P.(CID-CRL),CUTTACK /6 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/26750/2025	JANI @ SALAMAT KHAN	CHHABI BEHERA	TIGIRIA /226 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/26758/2025	JALADHARA DAS	SATYA RANJAN MULIA	NILGIRI /294 /2025	
		VS	VS	()	

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69	D-BLAPL/26773/2025	STATE OF ODISHA PINTU GOUDA @ PANDA GOUDA VS	DEBASHIS ROUTRAY VS	// KOTINANDA /162 /2025 ()	
70	D-BLAPL/26775/2025	STATE OF ODISHA BIKRAM SWAIN VS	SANJIB KUMAR BHANJADEO VS	// RAMBHA (KHALLIKOTE) /672 /2025 ()	
71	D-BLAPL/26779/2025	STATE OF ODISHA RAJA PAHAN VS	SANJIB KUMAR BHANJADEO VS	// / 0 ()	
72	D-BLAPL/26782/2025	STATE OF ODISHA MOHAN DAS PRADHAN @ MEHAN DAS PRADHAN VS	JUGALA KISHORE PANDA VS	// / 0 ()	
73	D-BLAPL/26784/2025	STATE OF ODISHA BIKASH CHANDRA BHUTIA VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /631 /2025 ()	
74	D-BLAPL/26787/2025	STATE OF ODISHA SK. AJHARUDDIN @ AJU KHAN @ SK. AZHARUDDINAMIT KUMAR PATRA VS	SANJIB KUMAR BHANJADEO VS	// NARASINGHPUR /58 /2025 ()	
75	D-BLAPL/26791/2025	STATE OF ODISHA SUDHANSU SINGH VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /778 /2025 ()	
76	D-BLAPL/26793/2025	STATE OF ODISHA ANIL KUMAR MOHANTA VS	KARTIK CHANDRA TRIPATHY VS	// BHANJPUR /20 /2025 ()	
77	D-BLAPL/26796/2025	STATE OF ODISHA SURESH NAIK VS	KARTIK CHANDRA TRIPATHY VS	// BANGRIPOSI /6 /2025 ()	
78	D-BLAPL/26797/2025	STATE OF ODISHA MAHESWAR MALLICK @ MAHESWAR MALLIK @ MAHESWAR MALLICK VS	SUDHANSU MALLICK VS	// KHANDAGIRI P.S. /264 /2025 ()	
79	D-BLAPL/26801/2025	STATE OF ODISHA DESUA @ DUSMANTA NAIK VS	OM PRAKASH SARAN VS	// RASOL /67 /2024 ()	AOR20220000371C202500140
		STATE OF ODISHA		//	

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80	D-BLAPL/26807/2025	SUMANTA BHATTA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	BHANJANAGAR /896 /2025 () //	
81	D-BLAPL/26815/2025	SADHU CHARAN MAHANTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /579 /2025 () //	
82	D-BLAPL/26817/2025	SUKU @ BISWA RANJAN SWAIN VS STATE OF ODISHA	SMRUTI RANJAN DASH VS	/ /0 () //	
83	D-BLAPL/26818/2025	KARANA MAHANTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /579 /2025 () //	
84	D-BLAPL/26820/2025	SUSANTA KUMAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /516 /2025 () //	
85	D-BLAPL/26821/2025	SHIBA HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /66 /2024 () //	
86	D-BLAPL/26830/2025	BINODINI TRIPATHY VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	JAGANNATHA PRASAD /264 /2025 () //	
87	D-BLAPL/26836/2025	DISING PINGUA VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	RARUAN /106 /2024 () //	
88	D-BLAPL/26846/2025	BISWANATH SABAR VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 () //	
89	D-BLAPL/26848/2025	ARUNA SETHI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BHADRAK RURAL /442 /2021 () //	
90	D-BLAPL/26853/2025	ABHI SABAR VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 () //	
91	D-BLAPL/26858/2025	RAM BABU	MANGU NANDY	PAPERMETLA P.S. /7 /2025	

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		VS	VS	0	
		STATE OF ODISHA		//	
92	D-CMAPL/35151/2025	BIJAY KUMAR NAYAK	ADV.	//	
		VS	VS	0	
		STATE OF ODISHA		//	
93	D-CMAPL/35220/2025	ALAKAMANJARI MALLICK	ADV.	//	
		VS	VS	0	
		STATE OF ODISHA		//	
94	D-CMAPL/35222/2025	BINOD BISWAL	ADV.	//	
		VS	VS	0	
		SECRETARY, REVENUE DEPT. GOVERNMENT OF ORISSA, BBSR		//	
95	D-CMAPL/35271/2025	PRAHALLAD MOHAPATRA	ADV.	//	
		VS	VS	0	
		KANCHAN MOHAPATRA		//	
96	D-CMP/34905/2025	M/S. DEVAVRAT HOMES PVT. LTD.,KHURDA	DEVAVRAT DEVESH	//	
		VS	VS	0	
		OFFICERS HOUSING COOPERATIVE SOCIETY LTD., KHURDA		//	
97	D-CMP/34921/2025	CHHABIRANI DASH	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
		SANTABALA PANDA		//	
98	D-CMP/34937/2025	ALMUL SUDAM	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		ELA RAGHUNATH		//	
99	D-CMP/34996/2025	ANJALI MISHRA	SADASIVA PATRA	//	AOD20230000737C202500072
		VS	VS	0	
		BISWANANTH PARICHHA		//	
100	D-CMP/34997/2025	JAGATSINGHPUR PUBLIC SCHOOL, JAGATSINGHPUR	MOHENDRA KUMAR MOHAPATRO	//	
		VS	VS	0	
		TAHASILDAR, JAGATSINGHPUR		//	
101	D-CMP/35012/2025	GYASUDDIN KHAN	SANTOSH KUMAR MOHANTY	//	AOR20220000053C202500098
		VS	VS	0	
		KAHKASHAN KHAN		//	
102	D-CMP/35016/2025	KUSUMLATA DASH	TUSAR KUMAR MISHRA	//	
		VS	VS	0	

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103	D-CMP/35038/2025 CMP/1353/2025	PUSPALATA SAMAL GOPAL NAYAK VS DILLIP KUMAR MOHAPATRA	ARUN KUMAR MISHRA 2 VS	// // CIVIL JUDGE (SD),2ND COURT,CUTTACK(Cuttack) EC/0000003/2023	
104	D-CMP/35058/2025	COTTON CORPORATION OF INDIA LTD. VS M/S. SHREE SARALA WEAVERS COOPERATIVE SPINNING MILL LTD., JAGATSINGHPUR	SHASHANKA SHEKHAR PATRA VS	// 0 //	
105	D-CMP/35072/2025	MOHAMMED ENAMUL HAQUE VS SOVARANI MISHRA	PURNA CHANDRA MISHRA VS	// 0 //	
106	D-CMP/35110/2025	MAMI SAHU VS POTNURU RAMACHANDRA RAO	PRASANTA KUMAR NANDA VS	// 0 //	
107	D-CMP/35113/2025	SWARNAPRAVA DASH VS PRANAB KUMAR SATAPATHY	TANMAY MISHRA VS	// 0 //	
108	D-CMP/35126/2025	LOCHANI JENA VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //	
109	D-CMP/35156/2025	SK.TAHESIM VS KESHARI BIBI	AJAYA KUMAR PRADHAN VS	// 0 //	
110	D-CMP/35170/2025	PRANAKRUSHNA BEHERA VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// 0 //	
111	D-CMP/35190/2025	RAJAKISHORE BARIK VS BIKRAM BARIK	SATYAJIT CHATTERJEE VS	// 0 //	
112	D-CMP/35192/2025	MADHABA CHANDRA PANDA VS KRUPASINDHU PANDA	ANISH PATTNAYAK VS	// 0 //	AOR20220001834C202500060
113	D-CMP/35193/2025	SANTILATA SUNDARAY VS ANNAPURNA PARIDA	PRATYUSHA NAIDU VS	// 0 //	

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114	D-CMP/35196/2025	AJAY KUMAR AGARWAL VS SIDDHARTH SHASTRI	AGNIHOTRA SAHU VS	// 0 //	
115	D-CMP/35197/2025	SUKANTA JENA VS JITEN KUMAR ROUT	JYOTI PATNAIK VS	// 0 //	
116	D-CMP/35204/2025	MAHADEB BEHERA VS HEMSAGAR BEHERA	ADISHA MOHANTY VS	// 0 //	
117	D-CMP/35215/2025	PAIDISETTI SHANKAR NARAYAN VS PAIDISETTI ANIL KUMAR	SUNKURU SUDHAKAR RAO(SR. ADV.) VS	// 0 //	
118	D-CMP/35244/2025	MANJULA MAHAPATRA @ MOHAPATRA VS ISWARA PRASAD KAR	AMIT PRASAD BOSE VS	// 0 //	
119	D-CMP/35250/2025	SUJATA BISWAL VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// 0 //	
120	D-CMP/35254/2025	BAYANI DHAL VS SUMITRA DHAL	AMIT PRASAD BOSE VS	// 0 //	
121	D-CMP/35260/2025	DAITARY GIRI VS JOGENDRA PRADHAN	JAGAJIBAN PRADHAN VS	// 0 //	
122	D-CMP/35268/2025	DEBENDRA KUMAR PADHI VS SHIVA PRASAD SENAPATI	MANORANJAN MISHRA VS	// 0 //	
123	D-CONTC/34927/2025	KUMULI KAILASH VS SUBASH CHANDRA RAY,OAS	ADV. VS	// 0 //	
124	D-CONTC/34956/2025	ASHOK KUMAR JENA VS DEO RANJAN KUMAR SINGH,COMM-CUM-SECRETARY,BBSR,KHURDA	ADV. VS	// 0 //	
125	D-CONTC/34959/2025	MIR FARUK ALLI	ADV.	//	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-CONTC/34961/2025	DEO RANJAN KUMAR SINGH,COMM-CUM-SECRETARY,DEPT OF REVENUE AND DISASTER MANAGEMENT,BBSR,KHURDA SURENDRA @ SURENDRA KUMAR SAMAL	ADV.	//	
		VS	VS	()	
127	D-CONTC/34963/2025	DEO RANJAN KUMAR SINGH,COMM-CUM-SECRETARY,DEPT OF REVENUE AND DISASTER MANAGEMENT,BBSR,KHURDA MAMITA DIGAL	ADV.	//	
		VS	VS	()	
128	D-CONTC/34964/2025	SUDHANSHU SARANGI,IPS ARATI BHUYAN	ADV.	//	
		VS	VS	()	
129	D-CONTC/34966/2025	SHALINI PANDIT,IAS ASHOK KUMAR MISHRA	ADV.	//	
		VS	VS	()	
130	D-CONTC/34968/2025	CHITTARANJAN PANDEY,DEO,NAYAGARH DEENABANDHU PALL	ADV.	//	
		VS	VS	()	
131	D-CONTC/34970/2025	SHALINI PANDIT,IAS MARK GAMANGA	ADV.	//	
		VS	VS	()	
132	D-CONTC/34972/2025	SHALINI PANDIT,IAS PRANITA LIMA	ADV.	//	
		VS	VS	()	
133	D-CONTC/34976/2025	SHALINI PANDIT,IAS GITANJALI GOUDA	ADV.	//	
		VS	VS	()	
134	D-CONTC/34979/2025	SHALINI PANDIT,IAS NABIN SABAR	ADV.	//	
		VS	VS	()	
135	D-CONTC/34981/2025	SHALINI PANDIT,IAS RAJENDRA NAYAK	ADV.	//	
		VS	VS	()	
136	D-CONTC/34983/2025	SHALINI PANDIT,IAS SURESH KUMAR LIMA	ADV.	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CONTC/34986/2025	SHALINI PANDIT,IAS SUNAM RAITA VS	ADV. VS	// // 0	
138	D-CONTC/34987/2025	SHALINI PANDIT,IAS RAJENDRA PRASAD PAIK VS	ADV. VS	// // 0	
139	D-CONTC/34995/2025	SHALINI PANDIT,IAS SASHIKANTA MONTRY VS	ADV. VS	// // 0	
140	D-CONTC/34998/2025	SHALINI PANDIT,IAS LUIS NAYAK VS	ADV. VS	// // 0	
141	D-CONTC/35000/2025	SHALINI PANDIT,IAS PRAMOD KUMAR DANDASENA VS	ADV. VS	// // 0	
142	D-CONTC/35004/2025	SHALINI PANDIT,IAS ALL INDIA RETIREES OF REGIONAL RURAL BANK SOCIETY, Bhubaneswar, ODISHA VS	ADV. VS	// // 0	
143	D-CONTC/35040/2025	RISHI SINGH,CHAIRMAN,ODISHA GRAMEEN BANK,KHANDAGIRI,BHUBANESWAR JITENDRA KUMAR MISHRA VS	ADV. VS	// // 0	
144	D-CONTC/35051/2025	JAGABANDHU SAHOO,DEO,BHADRAK TRILOCHAN PATTNAIK VS	ADV. VS	// // 0	
145	D-CONTC/35067/2025	SURENDRA KUMAR,IAS DR.BALARAM PANDA VS	ADV. VS	// // 0	
146	D-CONTC/35071/2025	SUMITA SINGH,REGISTRAR,NORTH ORISSA UNIVERSITY,BARIPADA,MAYURBHANJ SATYA SUNDAR SWAIN VS	ADV VS	// // 0	AOD20250000195C202500011
147	D-CONTC/35073/2025	SATYAJIT MOHAPATRA, TAHASILDAR GONDIA BIJAY KUMAR SAHOO VS	ADV VS	// // 0	AOD20250000180C202500151
		SHALINI PANDIT, COMMISSIONER CUM SECRETARY S. AND M.E DEPTT.		//	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CONTC/35075/2025	KEDAR MISHRA VS ASWATHI S, COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPTT.	ADV VS ADV	// () //	AOD20250000180C202500152
149	D-CONTC/35077/2025	SARAT KUMAR BEHERA VS SUSHANT NATH, DIRECTOR, DIRECTORATE OF PRISONS AND CORRECTIONAL SERVICES	ADV VS ADV	// () //	AOD20250000180C202500153
150	D-CONTC/35078/2025	NUAKAR SETH VS ANU GARG, DEVELOPMENT COMMISSIONER CUM ADDL. CHIEF SECRETARY WATER RESOURCES DEPTT.	ADV VS ADV	// () //	AOD20240000618C202500113
151	D-CONTC/35080/2025	SRIBATSA BISWAL VS ANU GARG, DEVELOPMENT COMMISSIONER CUM ADDL. CHIEF SECRETARY WATER RESOURCES DEPTT.	ADV VS ADV	// () //	AOD20240000618C202500112
152	D-CONTC/35089/2025	NARAYAN CH.MOHAPATRA VS RAKESH CHOUDHURY,D.I.G OF POLICE,CRPF,ALLAHABAD,UTTAR PRADESH	RANJAN KUMAR NAYAK VS ADV	// () //	
153	D-CONTC/35095/2025	PRAMILA JENA VS SHALINI PANDIT,IAS	SAROJ KANTA SAMAL VS ADV.	// () //	
154	D-CONTC/35101/2025	GUPTESWAR GAMANGO VS YOGESH BHADUR KHURANIA,IPS	ADV. VS ADV.	// () //	
155	D-CONTC/35104/2025	KRISHNA CHANDRA SAHOO VS CHANDRA SEKHAR PADHI,ENGINEER-IN-CHIEF,WATER RESOURCES DEPT.,BBSR,KHURDA//	ADV. VS ADV.	// () //	
156	D-CONTC/35109/2025	HALADHAR SAHU VS JYOTI RANJAN MISHRA,DIRECTOR OF ELEMENTARY EDUCATION,BBSR,KHURDA	ADV. VS ADV.	// () //	
157	D-CONTC/35114/2025	ANADI CHARAN MOHANTY VS DEBASIS ROUT,TAHASILDAR,VYASANAGAR,JAJPUR ROAD,JAJPUR	ADV. VS ADV.	// () //	
158	D-CONTC/35115/2025	GIRIJA SHANKAR BEHERA VS SALINI PANDIT,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT,BBSR,KHORDA	ADV. VS ADV.	// () //	
159	D-CONTC/35117/2025	JAGAT JIBAN PATRA	ADV.	//	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		ARABINDA KUMAR PADHEE,IAS		//	
160	D-CONTC/35123/2025	SUBODH KUMAR MAJHI	ADV.	//	
		VS	VS	0	
		SATYAJIT MOHANTY,TAHASILDAR,JALESWAR TAHASIL,BALASORE		//	
161	D-CONTC/35128/2025	GOURANGA CHARAN TOLA	ADV.	//	
		VS	VS	0	
		SURYA KUMAR NAYAKAT,TAHASILDAR,BHOGRAI TAHASIL,BALASORE		//	
162	D-CONTC/35149/2025	PRASANTA KUMAR MOHANTY	ADV.	//	
		VS	VS	0	
		PARAMESWAR,IAS		//	
163	D-CONTC/35155/2025	BIBEKANANDA SINGH	ADV.	//	
		VS	VS	0	
		SAINO MISHRA,SECRETARY,BOARD OF SECONDARY EDUCATION,BAJRAKABATI ROAD,CUTTACK			
164	D-CONTC/35171/2025	GOBARDHAN SAHU	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
165	D-CONTC/35173/2025	RABI NAIK	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
166	D-CONTC/35174/2025	MURALIDHAR BEHERA	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
167	D-CONTC/35177/2025	SHASHI BHUSAN PRADHAN	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
168	D-CONTC/35178/2025	CHAKRADHAR DAS	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
169	D-CONTC/35180/2025	SARAT NAIK	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
170	D-CONTC/35181/2025	PRAFULLA KUMAR PRADHAN	ADV.	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CONTC/35198/2025	ANU GARG,IAS SANATANA BEHERA VS	ADV. VS	// // 0	
172	D-CONTC/35201/2025	ANU GARG,IAS GOBARDHAN SAHOO VS	ADV. VS	// // 0	
173	D-CONTC/35203/2025	ANU GARG,IAS DUKHABANDHU SAHOO VS	ADV. VS	// // 0	
174	D-CONTC/35205/2025	ANU GARG,IAS DOLAGOBINDA SAHOO VS	ADV. VS	// // 0	
175	D-CONTC/35207/2025	ANU GARG,IAS SURESH CHANDRA BEHERA VS	ADV. VS	// // 0	
176	D-CONTC/35208/2025	ANU GARG,IAS RABI CHANDRA SAHOO VS	ADV. VS	// // 0	
177	D-CONTC/35210/2025	ANU GARG,IAS INDRAMANI SAHOO VS	ADV. VS	// // 0	
178	D-CONTC/35213/2025	ANU GARG,IAS BALABHADRA PRADHAN VS	ADV. VS	// // 0	
179	D-CONTC/35223/2025	ANU GARG,IAS PANCHU MOHAPATRA VS	ADV. VS	// // 0	
180	D-CONTC/35230/2025	ANU GARG,IAS DR. SNIGDHA PRAVA MISHRA VS	ADV. SUBHADUTTA ROUTRAY VS	// // 0	
181	D-CONTC/35239/2025	ANU GARG,IAS ASWATHY,IAS MARY TIGGA VS SHALINI PANDIT,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION,BBSR,KHURDA	AGNEEV KUMAR DAS VS	// // // 0	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CONTC/35242/2025	KRISHNA CHANDRA SAHU VS ANU GARG,IAS	ADV. VS	// 0 //	
183	D-CONTC/35248/2025	KAILASH CHANDRA PANDA VS ANU GARG,IAS	ADV. VS	// 0 //	
184	D-CONTC/35251/2025	NEELAMADHAB BRAHMA VS ANU GARG,IAS	ADV. VS	// 0 //	
185	D-CONTC/35256/2025	SUNITA SAHU VS HEMANTA KUMAR JENA,DEPUTY DIRECTOR OF AGRICULTURE,SAMBALPUR	ADV. VS	// 0 //	
186	D-CONTC/35261/2025	BIJAY SOREN VS SATYABRATA SAHU,IAS	MADHUMITA PANDA VS	// 0 //	
187	D-CONTC/35269/2025	EKADASI SENAPATI VS SATYABRATA SAHU,IAS	MADHUMITA PANDA VS	// 0 //	
188	D-CONTC/35272/2025	BIRABHADRA SINGH VS SATYABRATA SAHU,IAS	MADHUMITA PANDA VS	// 0 //	
189	D-CONTC/35278/2025	SIBA SETHI VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //	
190	D-CONTC/35283/2025	SALAI SOREN VS SATYABRATA SAHU,IAS	MADHUMITA PANDA VS	// 0 //	
191	D-CONTC/35289/2025	DAKTAR PARIDA VS SATYABRATA SAHU,IAS	MADHUMITA PANDA VS	// 0 //	
192	D-CONTC/35291/2025	BIKRAM PRADHAN VS SATYABRATA SAHU,IAS	MADHUMITA PANDA VS	// 0 //	
193	D-CONTC/35295/2025	SAROJ KUMAR BHOI	MADHUMITA PANDA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
194	D-CRLA/26577/2025	SATYABRATA SAHU,IAS AKHAYA KUMAR PRADHAN	ASUTOSH TRIPATHY	THAKURGARH /5 /2018	AOR20220001648C202500096
		VS	VS	()	
195	D-CRLA/26608/2025 CRLA/1024/2025	STATE OF ODISHA RAMESH CHANDRA BEHERA@RAMESH BEHERA	DIGAMBARA MISHRA	PURIGHAT /8 /2025	
		VS	VS	SPECIAL JUDGE (POCSO), CUTTACK(Cuttack)	
196	D-CRLA/26755/2025	STATE OF ODISHA SHISHIRA SAHU	RAMESH CHANDRA MAHARANA	Spl/0000008/2025 BANTALA /191 /2021	
		VS	VS	()	
197	D-CRLA/26762/2025	STATE OF ODISHA RINKU GOUDA@RINKU@KALAKANHU GOUDA	MANGU NANDY	UMERKOTE /230 /2025	
		VS	VS	()	
198	D-CRLA/26810/2025	STATE OF ODISHA AMARESH KUMAR JAYASWAL	DEBA PRASAD DAS	SAMBALPUR VIGILANCE /59 /2002	
		VS	VS	()	
199	D-CRLA/26857/2025	STATE OF ODISHA(VIG.) TRIPATI SUBUDHI	JYOTIRMAYA SAHOO	R.UDAYAGIRI /97 /2020	
		VS	VS	()	
200	D-CRLLP/26742/2025	STATE OF ODISHA STATE OF ODISHA(VIGILANCE)	SANGRAM DAS , STANDING COUNSEL(VIGILANCE)	CUTTACK VIGILANCE /24 /2017	AOR20220001542C202500018
		VS	VS	()	
201	D-CRLMC/26565/2025	PADAN NAIK UDAYA SARAkar	SAMBIT KUMAR PATRI	MAHAKALPARA /32 /2016	AOR20240001079C202500008
		VS	VS	()	
202	D-CRLMC/26579/2025	STATE OF ODISHA LALIT KUMAR MALICK	DEEPAK KU SAHOO	KENDRAPARA SADAR /130 /2023	
		VS	VS	()	
203	D-CRLMC/26582/2025	STATE OF ODISHA BADAL KUMAR PATRA @ MOHAPATRA	ASUTOSH TRIPATHY	CHHENDIPADA /232 /2017	AOR20220001648C202500095
		VS	VS	()	
204	D-CRLMC/26583/2025	STATE OF ODISHA RAMA CHANDRA SETHY	DEEPAK KUMAR SAHOO	PATTAMUNDAI RURAL PS /226 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-CRLMC/26585/2025	STATE OF ODISHA RAJU NAIK VS	MAHADEV SAHU VS	// AGALPUR /243 /2023 ()	AOR20220002238C202500028
206	D-CRLMC/26595/2025	STATE OF ODISHA PUJA SWAIN @ GUNJA VS	ANUP UDAYA SENAPATI VS	// CAPITAL P.S. /433 /2015 ()	
207	D-CRLMC/26600/2025	STATE OF ODISHA DIPU NAYAK VS	BIDYADHAR MANSING VS	// / /0 ()	
208	D-CRLMC/26602/2025 CRLMC/3437/2025	STATE OF ODISHA JYOTIRMAY PRADHAN VS	ARYA TRIPATHY VS	// LAXMISAGAR P.S. /429 /2025 ()	
209	D-CRLMC/26604/2025	STATE OF ODISHA BHAGIRATHI PALEI VS	AMITAV TRIPATHY VS	// ITAMATI /116 /2020 ()	
210	D-CRLMC/26615/2025	STATE OF ODISHA RUNA PRADHAN VS	SIDHARTHA SANKAR RAY (2) VS	// HINJILI /30 /2017 ()	
211	D-CRLMC/26632/2025	STATE OF ODISHA BRAHMA @ BRAHMACHARI MAJHI VS	KALU CHARAN SWAIN VS	// CHANDAPUR /37 /2020 ()	AOR20220002157C202500031
212	D-CRLMC/26634/2025	STATE OF ODISHA RAJU @ RAJ MACCHA VS	ARIJEET MISHRA VS	// BOIPARIGUDA /15 /2015 ()	
213	D-CRLMC/26653/2025	STATE OF ODISHA DINABANDHU PATRA VS	SALYADU ANIL KUMAR DORA VS	// MARKAT NAGAR /1 /2017 ()	
214	D-CRLMC/26654/2025	STATE OF ODISHA LIPSA BEHERA VS	ANIRUDHA DAS VS	// BIRMITRAPUR /386 /2025 ()	
215	D-CRLMC/26663/2025	STATE OF ODISHA SUBHASHREE SATAPATHY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// PARLAKHEMUNDI /119 /2019 () //	AOR20220001631C202500238

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-CRLMC/26666/2025	KALYAN KUMAR CHATTERJEE VS STATE OF ODISHA	SAROJ KUMAR ROUTRAY VS	// () //	AOD20240000656C202500029
217	D-CRLMC/26680/2025	JHON ABRAHAM SINGH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /53 /2025 () //	AOR20220001631C202500239
218	D-CRLMC/26683/2025	TIKINA MAHARANA VS STATE OF ODISHA	SUSANTA KUMAR PANIGRAHI VS	GOSANINUAGAM /62 /2014 () //	AOR20220000772C202500020
219	D-CRLMC/26685/2025	SUBHRANSU PRADHAN@SANDHE VS STATE OF ODISHA	BIKASH KARNA VS	BAUNISUNI /22 /2020 () //	
220	D-CRLMC/26693/2025	AJODHYA RAY SAMANTA VS STATE OF ODISHA	PRABIR KUMAR RAY VS	KUAKHIA /335 /2020 () //	AOR20230000820C202500024
221	D-CRLMC/26696/2025	SRIKANTA TAREI VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE SADAR /298 /2023 () //	AOD20240000012C202500187
222	D-CRLMC/26698/2025	BISWA @ BISWANATH BISWAL VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /210 /2024 () //	
223	D-CRLMC/26701/2025	GIRIJA SANKAR DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /237 /2025 () //	
224	D-CRLMC/26707/2025	BHISMA KHARA @ BISNU KHARA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /207 /2021 () //	
225	D-CRLMC/26714/2025	SK MATO @ MATO KHAN VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	SORO /6 /2001 () //	AOR20220001797C202500021
226	D-CRLMC/26731/2025	NAGENDRA LIMA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PUTASINGH /5 /2015 () //	
227	D-CRLMC/26751/2025	BALARAM SAHOO	BIDESHI KUMAR GHADEI	//0	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-CRLMC/26761/2025	JYOTI RANJAN NAYAK @ KUNI NAYAK	MANORANJAN PADHY	MUDULIPODA /38 /2017	AOD20220003086C202500129
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-CRLMC/26776/2025	KSHETRABASI JENA	ABINASH ROUTRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-CRLMC/26785/2025	LAXMAN SAHOO	SEKH ZAKIR HUSSAIN	KAMAKHYANAGAR /188 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-CRLMC/26790/2025	SOLEMAN SAHA	DEBIDUTTA MOHAPATRA	AIR FIELD P.S. /143 /2025	AOD20220004576C202500022
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-CRLMC/26799/2025	PRASANTA @ CHAGALA MALIK	SURESH CHANDRA PRADHAN	PATTAMUNDAI /221 /2019	AOR20220003509C202500054
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-CRLMC/26800/2025	MAHENDRA KUMAR SAHOO @ BHIBHU	SATYA RANJAN MULIA	JATNI P.S. /128 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-CRLMC/26805/2025	MANOJA KUMAR MALLICK	SATYA RANJAN MULIA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-CRLMC/26809/2025	SARALA PRASAD MOHANTY	SIDDHARTHA SAMAL	CHHEND /111 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-CRLMC/26825/2025	ASHALATA NAYAK	SUDHANSU SEKHAR JENA	/ /0	
		VS	VS	()	
		NANDA ANANDA RAO DORA		//	
237	D-CRLMC/26847/2025	BASANTA KUMAR BEHERA	SUVALAXMI DEVI	/ /0	
		VS	VS	()	
		PURI URBAN AND RURAL DEVELOPMENT CO-OPERATIVE SOCIETY LTD., PURI		//	
238	D-CRLMP/26591/2025	SOURAV SEKHAR BEHERA		/ /	LOD20220000356C202500012
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-CRLMP/26592/2025	DNYANESHWAR ATMARAM BADGUJAR SOURAV SEKHAR BEHERA VS STATE OF DELHI	VS	// // ()	LOD20220000356C202500013
240	D-CRLMP/26656/2025	BIPIN BIHARI SAHOO VS STATE OF ODISHA	UMA CHARAN MISHRA VS	//0 ()	
241	D-CRLMP/26660/2025	KRUPASINDHU GAHAN VS STATE OF ODISHA	ANIRUDHA DAS VS	//0 ()	
242	D-CRLMP/26664/2025	JAHAR ALLI KHAN VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	//0 ()	
243	D-CRLMP/26752/2025	BABITA BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 ()	
244	D-CRLMP/26756/2025	AMARENDRA BHUYAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 ()	
245	D-CRLMP/26765/2025	MUKESH KUMAR BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 ()	
246	D-CRLMP/26769/2025	SAUBHAGINI BHOI VS STATE OF ODISHA	LAXMAN BHOI VS	//0 ()	
247	D-CRLMP/26772/2025	BIGYANI PANDA VS SUPDT. OF POLICE, KHURDA	ASMIYA RANJAN MAJHI VS	//0 ()	
248	D-CRLMP/26778/2025	DEEPAK CHANDRA DEO VS STATE OF ODISHA	JYOTI PATNAIK VS	//0 ()	
249	D-CRLMP/26780/2025	ANANTA BHOI VS KIRAN HOTA	SUBRAT SAMAL VS	//0 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-CRLMP/26792/2025	SATRUGHANA NAIK VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	/ / 0 () //	
251	D-CRLMP/26814/2025	GANESWAR BEHERA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	/ / 0 () //	
252	D-CRLMP/26844/2025	PADMANAV MALLICK VS STATE OF ODISHA	DIBYA CHARAN SWAIN VS	/ / 0 () //	
253	D-CRLMP/26851/2025	KARAN BAHADUR VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	/ / 0 () //	
254	D-CRLMP/26852/2025	DEBABRATA MOHANTY VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	/ / 0 () //	
255	D-CRLREV/26590/2025	RANJUBALA MOHANTY VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	DHAULI PS /46 /2018 () //	
256	D-CRLREV/26646/2025	RSAHMI RANJAN LENKA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	/ / 0 () //	
257	D-CRLREV/26669/2025	PINAK BHUSAN MISHRA VS STATE OF ODISHA(VIG.)	RAMANI KANTA PATTANAIAK VS	CUTTACK VIGILANCE /47 /2016 () //	
258	D-CRLREV/26670/2025	PRASANA KUMAR SAHOO @ PRASANNA KUMAR SAHOO VS PUSHPALATA SAHOO	ANMOHA SARATHI DAS VS	/ / () //	AOD20240000364C202500151
259	D-CRLREV/26719/2025	HRUSHIKESH NAYAK VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	BALASORE SADAR /188 /2024 () //	AOR20220001207C202500100
260	D-CRLREV/26741/2025	UTTAM KUMAR PANIGRAHI VS STATE OF ODISHA	SIBARANJAN POLAI VS	GOLANTHARA (BERHAMPUR) /359 /2023 () //	
261	D-CRLREV/26843/2025	MADHAB CHANDRA DASH	KISHORE CHANDRA RAJGURU MOHAPATRA	BEGUNIA P.S. /102 /2020	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-FAO/34943/2025	EXECUTIVE DIRECTOR, INDIAN OIL CORPORATION LTD.(ORISSA) CO. PUNE	MD. SOHAG ALI KHAN	//	
		VS	VS	0	
		PABITRA KUMAR SWAIN		//	
263	D-MACA/34908/2025	PRASANTA KUMAR DASH	BISHNU BRATA SINGH	//	
		VS	VS	0	
		SARBESWAR BEHERA		//	
264	D-MACA/34925/2025	SOBHAGINI@SOUBHAGINI BEHERA	BIRANCHI NARAYAN RATH	//	
		VS	VS	0	
		BICHITRA BEHERA		//	
265	D-MACA/34954/2025	RELIANCE GENERAL INSURANCE CO. LTD.,BBSR	SUBRAT SATPATHY	//	
		VS	VS	0	
		RACHANA NAIK		//	
266	D-MACA/34993/2025	DEBASIS RANA	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		MINAKETAN RAY		//	
267	D-MACA/35001/2025	SANJITA BEGUM	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		PRASANTA KUMAR NAYAK		//	
268	D-MACA/35006/2025	PRAVAKAR SAHU	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		PRASANTA KUMAR NAYAK		//	
269	D-MACA/35011/2025	PUSPALATA BEHERA	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		MINAKETAN RAY		//	
270	D-MACA/35134/2025	CLAIMS MANAGER, ORIENTAL INSURANCE CO. LTD. COYATA	SOHAG ALI KHAN	//	
		VS	VS	0	
		BISWANATH SETHY		//	
271	D-MACA/35141/2025	CLAIMS MANAGER, ORIENTAL INSURANCE CO. LTD. COYATA	SOHAG ALI KHAN	//	
		VS	VS	0	
		MANIKA BEHERA		//	
272	D-MACA/35175/2025	R.M.,(T.P.HUB), M/S. ORIENTAL INSURANCE CO. LTD. KAMUDA	ABDUL KADIR KHAN	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-MACA/35183/2025	SASMITA BEHURA MAGMA HDI GENERAL INSURANCE CO. LTD.,BBSR	ADAM ALI KHAN	// //	
		VS	VS	0	
274	D-MACA/35187/2025	JAGYANSENI DEHURI BINODINI PRADHAN	AMIYA KUMAR MOHANTY	// //	
		VS	VS	0	
275	D-MACA/35189/2025	SANTOSH KUMAR SETHI ANUPAMA MOHANTY	PABITRA KUMAR NAYAK	// //	AOR20220001565C202500001
		VS	VS	0	
276	D-MACA/35226/2025	SANJAYA KUMAR ZORA M/S. UNITED INDIA INSURANCE CO. LTD.,CUTTACKG.P.DUTTA		// //	
		VS	VS	0	
277	D-MACA/35236/2025	SAMIR KUMAR ROUT @ SAMIREE ROUT D.M., CHOLAMANDALAM GENERAL INSURANCE CO. LTD.,CUTTACK	DEBAR	// //	
		VS	VS	0	
278	D-MATA/34952/2025	CHAMELI DEVI AGRAWAL LAXMI NARAYAN NAYAK	MANAS KUMAR CHAND	// //	
		VS	VS	0	
279	D-MATA/35246/2025	BIGYANI CHAMPATI SOUVAGYALAXMI PRUSTY	MANOJ KUMAR PANDA	// //	
		VS	VS	0	
280	D-RPFAM/34958/2025	PRAFULLA KUMAR KHUNTIA PRIYARANJAN DASH	AMITAV TRIPATHY	// //	
		VS	VS	0	
281	D-RPFAM/35008/2025	APARNA MISHRA ANNAPURNA SAHOO @ POTHAL	ARIJEET MISHRA	// //	
		VS	VS	0	
282	D-RPFAM/35066/2025	SURESH KUMAR SAHOO SANJAY KUMAR PARIDA	PARTHA SARATHI DAS	// //	AOD20240000364C202500150
		VS	VS	0	
283	D-RPFAM/35069/2025	SASMITA BEHERA @ PARIDA SUBRATA KUMAR RATHA	AVIJIT PATNAIK	// //	AOD20240000363C202500018
		VS	VS	0	
		SONI BAHADUR		//	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-RSA/34962/2025	AMULYA KUMAR SAHOO VS CHANDRAMANI SAHOO	AUROVINDA MOHANTY VS VS	// () //	
285	D-RSA/35060/2025	BISWANATH GOUDA VS BAIJYANTI PRADHAN	SOUMYA MISHRA VS VS	// () //	
286	D-RSA/35122/2025	FAGU PRADHAN VS BRUNDABAN DASH	MAHESWAR MOHANTY VS VS	// () //	
287	D-RSA/35176/2025	NILAMANI RAM VS PRATAP KUMAR RAY	SOUMYA MISHRA VS VS	// () //	
288	D-RSA/35191/2025	MAHESWAR SINGH VS DHANAMANI SINGH	SUBASH CHANDRA ACHARYA VS VS	// () //	AOR20220004051C202500029
289	D-RSA/35266/2025	SARATHI@PAKAN SAHU@PATRA VS BRAJA KISHORE PRUSTY	PRABIN DAS VS VS	// () //	
290	D-RVWPET/35044/2025	M/S SREI EQUIPMENT FINANCE LTD., BBSR VS STATE OF ODISHA	BISHNU PRASAD SARANGI VS VS	// () //	
291	D-RVWPET/35050/2025	M/S SREI EQUIPMENT FINANCE LTD., BBSR VS STATE OF ODISHA	BISHNU PRASAD SARANGI VS VS	// () //	
292	D-RVWPET/35052/2025	M/S SREI EQUIPMENT FINANCE LTD., BBSR VS STATE OF ODISHA	BISHNU PRASAD SARANGI VS VS	// () //	
293	D-RVWPET/35064/2025	ALOK MOHANTY VS STATE OF ODISHA	ADV VS VS	// () //	AOD20240000311C202500070
294	D-RVWPET/35168/2025	UNION OF INDIA VS BANANI DAS	BIBHUTI BHUSAN MISHRA, (SR. PANEL COUNSEL) VS VS	// () //	
295	D-RVWPET/35169/2025	MAHADEV SAHU	JATINDRA KUMAR MOHAPATRA	//	

ORISSA HIGH COURT**FILING REPORT AS ON :01/09/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		RAJPAL SINGH		//	
296	D-SAO/35229/2025	SUNITA KARMAKAR	SNEHA	//	
		VS	VS	0	
		MILAN DUTTA		//	
297	D-TRP(C)/34960/2025	JYOTIRMAYEE NAIK	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		JAYALAL NAIK		//	
298	D-TRP(C)/35017/2025	DAMAYANTI NAYAK	TRILOCHAN NANDA	//	
		VS	VS	0	
		YOGESH KUMAR MISHRA		//	
299	D-TRP(C)/35081/2025	KALPANA SAHOO	PRAVAT KUMAR MUDULI	//	
		VS	VS	0	
		JAGANNATH SAHU@SAHOO		//	
300	D-TRP(C)/35132/2025	TUSHARKANTI NAIK	BIRENDRA KUMAR PARDHI	//	
		VS	VS	0	
		YASHOBANTA NARAYAN NAIK		//	
301	D-TRP(C)/35140/2025	SUSHREE RASHMITA SAHU	ALOK KUMAR PANDA	//	
		VS	VS	0	
		PRAMOD KUMAR SAHOO		//	
302	D-TRP(C)/35212/2025	SUMITRA MOHARANA @ MAHARANA	KARUNAKAR DAS	//	
		VS	VS	0	
		PRAFULLA CHANDRA MOHARANA		//	
303	D-TRPCRL/26749/2025	PRADEEP DASH	ALOK KUMAR PANDA	//0	
		VS	VS	0	
		KALPANA MOHAPATRA		//	
304	D-WA/35048/2025	MANMATHA KUMAR SAHOO	H.V.B.R.K.DORA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WA/35083/2025	PRANAB KUMAR SAHOO	NISHAT AFREEN	//	
		VS	VS	0	
		UNION OF INDIA		//	
306	D-WA/35100/2025	SATYA NARAYAN RATH	NITYABRATA BEHURIA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WA/35120/2025	STATE OF ODISHA TILLOTAMA MOHANTY VS	TANMAY MISHRA VS	// // ()	
308	D-WA/35227/2025	STATE OF ODISHA RATHI STEEL AND POWER LTD., NEW DELHI VS	DEBESH PANDA VS	// // ()	
309	D-WA/35234/2025	MAHANADI COAL FIELD LTD., BURLA DIRECTOR GENERAL OF BORDER SECURITY FORCE VS	ANIL KUMAR DEBHI (SR. PANEL COUNSEL) VS	// // ()	
310	D-WP(C)/34904/2025	ANITARANI MALLIK SUBASH MOHAPATRA VS	ACHYUTANANDA PATTANAIK VS	// // ()	
311	D-WP(C)/34906/2025	STATE ELECTION COMMISSION BHADRAK, ODISHA SMT JYOTSNA ROY VS	MANAS PATI VS	// // ()	AOR20220001535C202500168
312	D-WP(C)/34907/2025 WP(C)/24141/2025	STATE OF ODISHA SASWAT DAS VS	DURGESH NARAYAN RATH VS	// // ()	
313	D-WP(C)/34909/2025	STATE OF ODISHA TRINATH SAHOO VS	SRINIVAS MOHANTY VS	// // ()	AOR20240000732C202500034
314	D-WP(C)/34910/2025 WP(C)/24179/2025	STATE OF ODISHA NITYANANDA INSTITUTE OF MEDICAL SCIENCE, BALASORE VS	DEBASREE SAD DASH VS	// // ()	
315	D-WP(C)/34911/2025	THE STATE OF ODISHA AJAYA KUMAR DASH @ AJAYA DASH VS	RAJENDRA NARAYAN ROUT VS	// // ()	AOR20220001558C202500171
316	D-WP(C)/34912/2025	ODISHA INFORMATION COMMISSION, BHUBANESWAR ALOK RANJAN HOTA VS	MANOJA KUMAR KHUNTIA VS	// // ()	
317	D-WP(C)/34914/2025	STATE OF ODISHA PRIYAMBADA SAMAL VS	SANDHYARANI PANI VS	// // ()	AOR20230000010C202500064
		THE COMMISSIONER CUM SECRETARY, DEPTT.OF HIGHER EDUCATION		//	

ORISSA HIGH COURT**FILING REPORT AS ON :01/09/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/34915/2025	SUSHANTA KUMAR DWARI VS STATE OF ODISHA	SANDHYARANI PANI VS STATE OF ODISHA	// 0 //	AOR20230000010C202500063
319	D-WP(C)/34916/2025	HAMID HASAN KHAN VS STATE OF ODISHA	SANDHYARANI PANI VS STATE OF ODISHA	// 0 //	AOR20230000010C202500065
320	D-WP(C)/34917/2025	RAMESH CHANDRA SATAPATHY VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS STATE OF ODISHA	// 0 //	
321	D-WP(C)/34918/2025	JAYAKRUSHNA PANIGRAHI VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS STATE OF ODISHA	// 0 //	
322	D-WP(C)/34920/2025	MURALIDHAR PRADHAN VS UNION OF INDIA	DR.PURUSOTTAM CHULI VS UNION OF INDIA	// 0 //	
323	D-WP(C)/34922/2025	NARENDRA PARASET VS STATE OF ODISHA	SRINIVAS MOHANTY VS STATE OF ODISHA	// 0 //	AOR20230000802C202500072
324	D-WP(C)/34923/2025	BARUN KUMAR JENA VS STATE OF ODISHA	SRINIVAS MOHANTY VS STATE OF ODISHA	// 0 //	AOR20240000732C202500035
325	D-WP(C)/34924/2025	NARENDRA KUMAR MISHRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS STATE OF ODISHA	// 0 //	
326	D-WP(C)/34926/2025	GANGADHAR NAIK VS STATE OF ODISHA	ANIL KUMAR DAS VS STATE OF ODISHA	// 0 //	
327	D-WP(C)/34928/2025 WP(C)/24190/2025	SADHANA SENAPATI VS STATE OF ODISHA	RANJAN KUMAR ROUT VS STATE OF ODISHA	// 0 //	AOR20230000872C202500063
328	D-WP(C)/34929/2025 WP(C)/24212/2025	M/S.MAA BHAGABATI INFRATECH, BBSR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS STATE OF ODISHA	// 0 //	
329	D-WP(C)/34930/2025	DIPAK KUMAR PARIDA	NIRANJAN BISWAL	//	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		UNION OF INDIA		//	
330	D-WP(C)/34931/2025	NARENDRA KUMAR MISHRA	SITANSU MOHAN SINGH	//	
	WP(C)/24219/2025	VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/34932/2025	MANORANJAN CHAMPATY	SITANSU MOHAN SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/34933/2025	MAA BASTREN WSHG, SAINTALA, BOLANGIR	TRILOCHAN NANDA	//	
	WP(C)/24199/2025	VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/34934/2025	SURYAKANTA SAMAL	ARIJEET MISHRA	//	
	WP(C)/24174/2025	VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/34935/2025	MUKESH THATOI	ARIJEET MISHRA	//	
	WP(C)/24177/2025	VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/34936/2025	JIBANJYOTI BALIYARSINGH	SASHIBHUSAN DAS	//	
		VS	VS	0	
		RAJIB LOCHAN SAHOO		//	
336	D-WP(C)/34938/2025	DR.SHYAMA PRASAD NAYAK	RABINARAYAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/34939/2025	M/S. TUSHAR ENTERPRISES, JHARKHAND	MUKESH PANDA	//	
		VS	VS	0	
		UNION OF INDIA		//	
338	D-WP(C)/34940/2025	JATAKISHORE DASH	BHAKTA RANJAN BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/34941/2025	SURENDRA KUMAR PANI	BHAKTA RANJAN BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/34942/2025	DHIRAMANI MALLICK	SRIKANTA KU. NATH	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/34944/2025	STATE OF ODISHA M/S RUNGTA MINES LIMITED, KOLKATA VS UNION OF INDIA	TANMAY MISHRA VS	// // 0 //	
342	D-WP(C)/34945/2025	PRASANNA KUMAR NISSANKA VS STATE OF ODISHA	GHANASHYAM DASH VS	// 0 //	AOD20240000821C202500019
343	D-WP(C)/34946/2025	SUBRAT KUMAR SAHOO VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //	
344	D-WP(C)/34947/2025	DHIRAJ BOHARA VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //	
345	D-WP(C)/34948/2025 WP(C)/24159/2025	RAGHUNATH SAHU VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //	
346	D-WP(C)/34949/2025 WP(C)/24200/2025	SOURAV PUROHIT VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //	
347	D-WP(C)/34950/2025	LAXMIDHAR MAHANTA VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //	
348	D-WP(C)/34951/2025	RAMESH CHANDRA MUKHI VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //	
349	D-WP(C)/34953/2025	GURUKRUPA COLLEGE OF NURSING, BALASORE VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //	
350	D-WP(C)/34955/2025	NITYANANDA GHARAI VS STATE OF ODISHA	ADITYA MISHRA VS	// 0 //	
351	D-WP(C)/34957/2025	PUJA SAHOO VS SANTOSH KUMAR SAHOO	AMITAV TRIPATHY VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/34965/2025	RASHMI REKHA RAUT VS STATE OF ODISHA	SANDHYARANI PANI VS	// () //	AOR20230000010C202500066
353	D-WP(C)/34967/2025	M/S.CH.AAJAZUDDIN AHMED, CUTTACK VS UNION OF INDIA	SHANTI PRAKASH MOHANTY VS	// () //	
354	D-WP(C)/34969/2025	SANTOSH DAKUA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// () //	
355	D-WP(C)/34971/2025	RAHUL BHAKAT VS UNION OF INDIA	SUPRIYO RANJAN MAHAPATRA VS	// () //	
356	D-WP(C)/34973/2025 WP(C)/24186/2025	BANITA BEHERA VS THE BRANCH MANAGER, M/S. UCO, BERHAMPUR BRANCH, ODISHA	SUPRIYO RANJAN MAHAPATRA VS	// () //	
357	D-WP(C)/34974/2025	SHRIYA DEVI KANHAR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// () //	
358	D-WP(C)/34975/2025	SATYAJIT LESHARI DAS VS THE CHAIRMAN CUM MANAGING DIRECTOR(CMD), UNITED INDIA INSURANCE COMPANY/LTD, TAMILNADU	ANKITA MUKHERJI VS	// () //	
359	D-WP(C)/34977/2025	ANGUL SUKINDA RAILWAY LTD., KHORDHA VS THE STATE OF ODISHA	PRABIN DAS VS	// () //	
360	D-WP(C)/34978/2025	ABANI KANTA NAYAK VS CHAIRMAN CUM MANGING DIRECTOR, OSRTC, BBSR	KAMALAKANTA NAYAK VS	// () //	
361	D-WP(C)/34980/2025 WP(C)/24169/2025	UPENDRA BARIK VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	// () //	
362	D-WP(C)/34982/2025	RUKMANI MERLI VS ODISHA GRAMEEN BANK, STRESSED ASSET RECOVERY BRANCH, DHANUPALI, SAMBALPUR	BANSHIDHAR SATAPATHY VS	// () //	
363	D-WP(C)/34984/2025	INDRAJIT SWAIN	BASUDEV PUJARI	//	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/34985/2025	RASHMITA KUMARI DASH	DIPTI RANJAN MOHAPATRA	//	
	WP(C)/24178/2025	VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/34988/2025	SANGHAMITRA PUROHIT	BIKRAM CHANDRA GHADEI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/34989/2025	AJAYA KUMAR MUDULI	BIBHUPRASAD MISHRA	//	
		VS	VS	0	
		THE MANAGER, BAJAJ FINANCE LTD, ASHIRBAD NAGAR BRANCH, JAGATSINGHPUR		//	
367	D-WP(C)/34990/2025	JAYANTI KISHAN	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/34991/2025	RAMASANKAR SAHOO	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/34992/2025	B D PATNAIK MINERALS PVT LTD	SHISHIR KUMAR ROURAY	//	AOD20230000595C202500006
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/34994/2025	MANAS RANJAN DHAR MOHAPATRA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/34999/2025	PRASAN KUMAR PADHAN	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/35002/2025	RAGHUNATH MAHANTA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/35003/2025	NISHI KANTA RAY	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/35005/2025	BHAKTA BINOD BABA	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/35007/2025	STATE OF ODISHA SANAT KUMAR DAS VS	KUNAL KUMAR SWAIN VS	// // 0	
376	D-WP(C)/35009/2025	STATE OF ODISHA SURESH KUMAR ACHARYA VS	KUNAL KUMAR SWAIN VS	// // 0	
377	D-WP(C)/35010/2025 WP(C)/24196/2025	STATE OF ODISHA SAGARIKA SWAIN VS	GOKULANANDA PARIDA VS	// // 0	
378	D-WP(C)/35013/2025	STATE OF ODISHA RAMESH KUMAR MUKHI VS	BHABANI SHANKAR DAS VS	// // 0	
379	D-WP(C)/35014/2025	STATE OF ORISSA DR.KRUSHNA CHANDRA PAL VS	NIHAL RATH VS	// // 0	
380	D-WP(C)/35015/2025	STATE OF ODISHA M/S SHREENIKA LOGISTICS AND TRADING COMPANY VS	AVIJIT PATNAIK VS	// // 0	AOD20240000363C202500017
381	D-WP(C)/35018/2025	JOINT COMMISSIONER OF STATE TAX, CT AND GST PRASANTA KUMAR MALLICK VS	RAJENDRA KUMAR PRADHAN VS	// // 0	
382	D-WP(C)/35019/2025	STATE OF ODISHA BIKRAM MISHRA VS	TRILOCHAN NANDA VS	// // 0	
383	D-WP(C)/35020/2025	STATE OF ODISHA KABITA KUMARI MISHRA VS	RAMDAS ACHARY VS	// // 0	
384	D-WP(C)/35021/2025	STATE OF ODISHA MANMATH KUMAR PATRA VS	SANGRAM JENA VS	// // 0	
385	D-WP(C)/35022/2025	STATE OF ODISHA AMIT METALIKS COMPANY VS	AVIJIT PATNAIK VS	// // 0	AOD20240000363C202500019
		JOINT COMMISSIONER OF STATE TAX, CT AND GST CIRCLE,		//	

ORISSA HIGH COURT**FILING REPORT AS ON :01/09/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/35023/2025	NILAMANI LENKA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
387	D-WP(C)/35024/2025	DR.SAROJ KUMAR MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
388	D-WP(C)/35025/2025	SAMANTA PRADHAN VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //	
389	D-WP(C)/35026/2025	RABIKANTA SETH VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
390	D-WP(C)/35027/2025	DEBENDRA NATH JENA VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //	
391	D-WP(C)/35028/2025	KAILASH BARIK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //	
392	D-WP(C)/35029/2025	SITARANI BARIK VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //	
393	D-WP(C)/35030/2025	SURENDRA SETHI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //	
394	D-WP(C)/35031/2025	ABHIRAM KHILAR VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //	
395	D-WP(C)/35032/2025	RAJDARSHINI MEKAP VS UNION OF INDIA	PRAVAT KUMAR MUDULI VS	// 0 //	
396	D-WP(C)/35033/2025	BIJAYA PRADHAN VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //	
397	D-WP(C)/35034/2025	PARSURAM SAHOO	PRASANTA KUMAR MISHRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/35035/2025	SUSHANTA BUDA	SEVATI SOREN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/35036/2025	BISHNU CHARAN SAHOO	NETRANANDA BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/35037/2025	SANTOSH KUMAR DAS	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
401	D-WP(C)/35039/2025	TAPAS RANJAN PANDA	RAJESH TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/35041/2025	KALPANA LENKA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
403	D-WP(C)/35042/2025	SHAKTIDHAR JENA	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ORISSA		//	
404	D-WP(C)/35043/2025	ANUPAMA TRIPATHY	MRS. RAKHI SIKDAR	//	
		VS	VS	0	
		UNION OF INDIA		//	
405	D-WP(C)/35045/2025	SUSILA KUMAR MAHARATHI	ATUL TRIPATHY	//	AOD20240000618C202500108
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/35046/2025	BHABAGRAHI BISOI	ATUL TRIPATHY	//	AOD20240000618C202500109
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/35047/2025	UMAKANTA SENAPATI	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ORISSA		//	
408	D-WP(C)/35049/2025	TAPAS RANJAN MAHAPATRA	MANORANJAN PADHI	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/35053/2025	STATE OF ODISHA BIKASH RANJAN SAHU VS	JITENDRA KUMAR MISHRA (2) VS	// // 0	
410	D-WP(C)/35054/2025	STATE OF ODISHA CHANDRAMANI SAHU VS	SANGRAM MISHRA VS	// // 0	
411	D-WP(C)/35055/2025 WP(C)/24203/2025	ANANDA MALLICK KAUSHALYA BAI VS	ADISHA MOHANTY VS	// // 0	
412	D-WP(C)/35056/2025	COLLECTOR, BARGARH SUNITA SHUBHADARSHINEE GIRI VS	SOUMYA KANTA TRIPATHY VS	// // 0	AOD20240000239C202500018
413	D-WP(C)/35057/2025	UNION OF INDIA KALPANA TRIPATHY VS	JITENDRA KUMAR MISHRA (2) VS	// // 0	
414	D-WP(C)/35059/2025	STATE OF ODISHA NAKULA KUMAR PANDA VS	ATUL TRIPATHY VS	// // 0	AOD20240000618C202500111
415	D-WP(C)/35061/2025	STATE OF ODISHA PRAVAT KUMAR PATTNAIK VS	ATUL TRIPATHY VS	// // 0	AOD20240000618C202500110
416	D-WP(C)/35062/2025	STATE OF ODISHA CHINTAMANI PRUSTY VS	GHANASHYAM MUDULI VS	// // 0	AOR20220002820C202500011
417	D-WP(C)/35063/2025	COLLECTOR, DHENKANAL MANOJ KUMAR PANDEY VS	TAPAN KUMAR BISWAL VS	// // 0	
418	D-WP(C)/35065/2025	STATE OF ODISHA SNEHALATA NAYAK VS	TAPAN KUMAR BISWAL VS	// // 0	
419	D-WP(C)/35068/2025	THE SUB COLLECTOR, BHUBANESWAR JOGENDRA PATRA VS	TAPAN KUMAR BISWAL VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/35070/2025	KARTIK CHANDRA DAS VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //	
421	D-WP(C)/35074/2025	PRADEEP NAYAK VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //	
422	D-WP(C)/35076/2025	NIRAKARA SETHY VS STATE CO-OP TRIBUNAL ODISHA , BBSR	TAPAN KUMAR BISWAL VS	// 0 //	
423	D-WP(C)/35079/2025	BISWAJIT BASTIA VS GENERAL MANAGER INDIAN BANK, BBSR	SOUMYA JYOTI BISWAL VS	// 0 //	
424	D-WP(C)/35082/2025	BISWABHUSAN MISHRA VS HARAPRIYA SARANGI	VS	// 0 //	
425	D-WP(C)/35084/2025	OM ENTERPRISES VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX	KSHIROD KUMAR SAHOO VS	// 0 //	AOR20220001352C202500062
426	D-WP(C)/35085/2025	SHREYANSH PRASAD DAS VS UNION OF INDIA	PRAVAT KUMAR NAYAK VS	// 0 //	
427	D-WP(C)/35086/2025	GITANJALI NAYAK VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //	
428	D-WP(C)/35087/2025	SRI MUKTESWAR MAHAPRABHU BIJE AT NIJAGAON, DEBPLAM VS STATE OF ODISHA	DEBPRALAM MAHAPATRA VS	// 0 //	
429	D-WP(C)/35088/2025	MS RSS CREATION PVT.LTD, BBSR VS SUSAMA BEHERA	SITANSHU KUMAR DEY VS	// 0 //	
430	D-WP(C)/35090/2025	SOUGAT SEKHA ROUSTRAY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202500110
431	D-WP(C)/35091/2025	SRI HANUMAN MAHAPRABHU BIJE AT DURA, GANJAMPAL	DEBPRALI MAHAPATRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/35092/2025	RAJIB KUMAR PATRI	BASUDEV MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/35093/2025	PRADIPTA KUMAR PANDA	BISWABIHARI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/35094/2025	SIMANCHAL MAHARANA	GYANA RANJAN SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/35096/2025	SATYA NARAYAN SINGH	SUSANTA KUMAR JETHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/35097/2025	ATANU KUMAR PAUL	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500111
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/35098/2025	GODABARI SAHOO	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
438	D-WP(C)/35099/2025	GULURMAYEE MOHANTY	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/35102/2025	SILENDRA NARAYAN MOHANTY	LAXMIDHAR PANGARI	//	
		VS	VS	0	
		ODISHA GRAMEEN BANK , BBSR		//	
440	D-WP(C)/35103/2025	HARIHAR MALLICK	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/35105/2025	BIDUR SETH MAJHI	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/35107/2025	RANO MURMU	SIBA PRASAD SWAIN	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
443	D-WP(C)/35108/2025	M/S. T C PATTANAİK AND CO, RAYAGADA	PRANAYA KISHORE HARICHANDAN	//	
		VS	VS	0	
		ADDITIONAL CT AND GST OFFICER, RAYAGADA		//	
444	D-WP(C)/35111/2025	CHANCHALA PATRA	SIBA PRASAD SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
445	D-WP(C)/35112/2025	DILLIP KUMAR BARIK	SIDHARTHA MISHRA	//	
		VS	VS	0	
		REGIONAL PROVIDENT FUND COMMISSIONER, ODISHA		//	
446	D-WP(C)/35116/2025	GAJENDRA PRASAD PANDA	JATINDRA KUMAR MOHAPATRA	//	
		VS	VS	0	
		COMMISSIONER, CT AND GST, STATE TAX(APPEAL), GANJAM		//	
447	D-WP(C)/35118/2025	PRAVASH KUMAR MISHRA	GANESH PRASAD SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
448	D-WP(C)/35119/2025	KAURAB GUIA	ASMIYA RANJAN MAJHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
449	D-WP(C)/35121/2025	SUSANTA KUMAR SAHOO	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
450	D-WP(C)/35124/2025	DURLABHA DASH	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
451	D-WP(C)/35125/2025	DR.RANJAN KUMAR MOHANTY	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
452	D-WP(C)/35127/2025	DWITTI KRUSHNA BEHERA	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
453	D-WP(C)/35129/2025	LALIT KUMAR SAHOO	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-WP(C)/35130/2025	SARASWATI DEVI VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
455	D-WP(C)/35131/2025	M/S SHIVAM CONDEV PVT.LTD, BBSR VS ODISHA CONSTRUCTION CORPORATION LTD	SIDHANT DWIBEDI VS	// 0 //	
456	D-WP(C)/35133/2025	AJAYA KUMAR SAHOO VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
457	D-WP(C)/35135/2025 WP(C)/24201/2025	M/S MAA TARINI RICE MILL, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202500118
458	D-WP(C)/35136/2025	CHITTARANJAN NAIK VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
459	D-WP(C)/35137/2025	MADHUSUDAN SAHOO VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
460	D-WP(C)/35138/2025	PRASANNA KUMAR PRADHAN VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
461	D-WP(C)/35139/2025	RAMA CHANDRA TUDU VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //	
462	D-WP(C)/35142/2025	SUBHASHREE BEHERA VS STATE OF ODISHA	PAMI RATH VS	// 0 //	
463	D-WP(C)/35143/2025	AMITARANI BAITHARU VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
464	D-WP(C)/35144/2025	GOKUL CHANDRA PRADHAN VS THE SUB COLLECTOR, KENDRAPARA	ABINASH ROURAY VS	// 0 //	
465	D-WP(C)/35145/2025	THE AUTHORISED OFFICER-CUM-ACF, KARANJIA FORMATION VS THE AUTHORISED OFFICER-CUM-ACF, KARANJIA FORMATION	ANAND KISHAN VS	// 0 //	LOD20240000194C202500382

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		SUBHRAKANTI SAHU		//	
466	D-WP(C)/35146/2025	M/S. BHARAT KUMAR SITANI HUF, JHARSUGUDA	MADHAB LAL AGARWAL	//	
		VS	VS	()	
		DEPUTY COMMISSIONER, GST AND CENTRAL EXCISE, JHARSUGUDA DIVISION		//	
467	D-WP(C)/35147/2025	A.K.DAS ASSOCIATES LIMITED	SUKANTA KUMAR DALAI	//	AOD20240000306C202500119
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-WP(C)/35148/2025	TUKU PADHAN	RITESH PATNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-WP(C)/35150/2025	K.RAVANA @ K.RABANA	BISWAJIT NAYAK	//	
		VS	VS	()	
		EAST COAST RAILWAY, KHURDA		//	
470	D-WP(C)/35152/2025	SURATH BEHERA	BISWANATH PATNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-WP(C)/35153/2025	TUSARKANTI PANDA	GOKULA NANDA SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-WP(C)/35154/2025	RANJAN KUMAR SAHOO	GOPINATH MISHRA	//	
		VS	VS	()	
		BHUBANESWAR MUNICIPAL CORPORATION		//	
473	D-WP(C)/35157/2025	UNION OF INDIA	AJAY KUMAR ROY	//	
		VS	VS	()	
		MANAS KUMAR SAHOO		//	
474	D-WP(C)/35158/2025	UMA KANTA PATRO	DHANOJ KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-WP(C)/35159/2025	PRANAB KUMAR BAL @ PRANAB BAL	GOPINATH MISHRA	//	
		VS	VS	()	
		THE SETTLEMENT OFFICER, CUTTACK		//	
476	D-WP(C)/35160/2025	UNION OF INDIA	DURGA PRASAD PATTNAIK	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-WP(C)/35161/2025	AMIT RANJAN SAHU RAJESH KUMAR AGARWAL VS	KANANBALA ROY CHOUDHURY VS	// // ()	AOR20220001523C202500107
478	D-WP(C)/35162/2025	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS AJIT KUMAR DEBTA VS	PRADEEP KUMAR MAHAPATRA VS	// // ()	
479	D-WP(C)/35163/2025	STATE OF ODISHA LAXMIPRIYA PRADHAN VS	PRASHANTA KUMAR NAYAK VS	// // ()	AOD20240000333C202500069
480	D-WP(C)/35164/2025	THE ELECTION OFFICER CUM B D O PRAMOD KUMAR MOHANTY VS	DHANOJ KUMAR SAHOO VS	// // ()	
481	D-WP(C)/35165/2025	STATE OF ODISHA DIBYALOCHAN MAHANTA VS	AKSHAYA KUMAR PANDEY VS	// // ()	
482	D-WP(C)/35166/2025	UNION OF INDIA ANJANEYA EDUCATIONAL AND CHARITABLE TRUST VS	ANANTA MOHANTY VS	// // ()	
483	D-WP(C)/35167/2025	STATE OF ODISHA M/S SPARKS FURNITURE VS	KANANBALA ROY CHOUDHURY VS	// // ()	AOR20220001523C202500108
484	D-WP(C)/35172/2025	RELIANCE GENERAL INSURANCE COMPANY LIMITED RASMITA MISHRA VS	PAMI RATH VS	// // ()	
485	D-WP(C)/35179/2025	STATE OF ODISHA ABHIMANYU BAG VS	SWAPNA KUMAR OJHA VS	// // ()	
486	D-WP(C)/35182/2025	STATE OF ODISHA KAAPRO MANAGEMENT SOLUTIONS PVT. LTD., BBSR VS	RANJAN KUMAR BISWAL VS	// // ()	
487	D-WP(C)/35184/2025	STATE OF ODISHA GOUTAM MALLICK VS	UPENDRA KUMAR SAMAL VS	// // ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-WP(C)/35185/2025	AYUSH RAJ SAI VS HINDUSTHAN PETROLEUM CORPORATION LIMITED	HIMANSHU SEKHAR MISHRA VS	// 0 //	
489	D-WP(C)/35186/2025	MANOJ KUMAR JENA VS EAST COAST RAILWAY, BBSR	BISWAJIT NAYAK VS	// 0 //	
490	D-WP(C)/35188/2025	M/S.GANESH TRADING CORPORATION, BARAGARHUPENDRA KUMAR SAMAL VS THE A.O., CM (CREDIT AND NPA), STATE BANK OF INDIA, BARAGARH	VS	// 0 //	
491	D-WP(C)/35192/2025	MD. AZIZUR RAHEMAN VS STATE OF ODISHA	MANASI MOHAPATRA VS	// 0 //	AOD20230000932C202500007
492	D-WP(C)/35194/2025	DR.ATAL BIHARI DAS VS STATE OF ODISHA	ABHISHEK MOHANTY VS	// 0 //	
493	D-WP(C)/35195/2025	UMA DANDASENA VS M.C.L.SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //	
494	D-WP(C)/35199/2025	DHANESWAR ROUSTRAY @ ROUSTRAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //	
495	D-WP(C)/35200/2025	PARESH KUMAR RAY VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //	
496	D-WP(C)/35202/2025	SIBA PRASAD KHUNTIA VS EAST COAST RAILWAY, BBSR	BISWAJIT NAYAK VS	// 0 //	
497	D-WP(C)/35206/2025	NILAKANTHA BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //	
498	D-WP(C)/35209/2025	ASIT KUMAR PANDA VS THE STATE OF ODISHA	ASHOK KUMAR MISRA VS	// 0 //	
499	D-WP(C)/35211/2025	KRUSHNA RAM BEHERA	BHABANI SANKAR PRADHAN	//	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		COLLECTOR CUM DIST.MAGISTRATE, KALAHANDI		//	
500	D-WP(C)/35214/2025	RAMESH CHANDRA SAHOO	SUSHANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
501	D-WP(C)/35216/2025	KARNADHAR DAS	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
502	D-WP(C)/35217/2025	DR. DIBYA PRABHA BARA	JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
503	D-WP(C)/35218/2025	ASHOK KUMAR SUNDARAY	SURAJIT MAHANTA	//	
		VS	VS	0	
		SUB REGISTRAR, JATANI		//	
504	D-WP(C)/35219/2025	DR. MANOJ KUMAR DEHURY	JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
505	D-WP(C)/35221/2025	BANDALO PRIMARY AGRICULTURE COOPERATIVE SOCIETY	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
506	D-WP(C)/35224/2025	BIJAY KUMAR BEHERA	HENA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
507	D-WP(C)/35225/2025	BUDHADEB NAIK	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
508	D-WP(C)/35228/2025	SUDHIR KUMAR SAHU	GOPINATH SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
509	D-WP(C)/35231/2025	RAMESH CHANDRA PARIDA	HARA PRASAD RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
510	D-WP(C)/35232/2025	BALAR SEN PATRA	NIRANJAN NAYAK	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-WP(C)/35233/2025	STATE OF ODISHA SUBASH CHANDRA SAHOO VS TPCODL CORPORATE OFFICE, BBSR	JAMINIKANTA DAS VS	// // 0 //	
512	D-WP(C)/35235/2025	NARAYAN SAMAL VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //	
513	D-WP(C)/35237/2025	SANTOSH KUMAR PALAI VS STATE OF ODISHA	PRNOY MOHANTY VS	// 0 //	
514	D-WP(C)/35238/2025	SANJUKTA SWAIN VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //	
515	D-WP(C)/35240/2025	BASANTA KUMAR PATI VS STATE OF ODISHA	RAKESH RANJAN DASH VS	// 0 //	
516	D-WP(C)/35241/2025	KANHU CHARAN DASH VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	
517	D-WP(C)/35243/2025	RABINDRA KUMAR SAHU VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //	
518	D-WP(C)/35245/2025	M/S MAK RETREAT LLP, BBSR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
519	D-WP(C)/35247/2025	MEDCORP, CUTTACK VS ADDL STATE TAX OFFICER, CUTTACK	ABANI RANJAN DAS VS	// 0 //	
520	D-WP(C)/35249/2025	BIJAY KUMAR LENKA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
521	D-WP(C)/35252/2025	UMAKANTA MISHRA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-WP(C)/35253/2025	SIBA PRASAD MISHRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
523	D-WP(C)/35255/2025	MR.LAXMAN RANA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //	
524	D-WP(C)/35257/2025	PRATAP CHANDRA PADHY VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //	
525	D-WP(C)/35258/2025	PARTHA SARATHI RATH VS STATE OF ORISSA	BIBHU PRASAD MOHANTY VS	// 0 //	
526	D-WP(C)/35259/2025	MAMULI NAYAK VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //	
527	D-WP(C)/35262/2025	MR.SAMARJIT SAHU VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //	
528	D-WP(C)/35263/2025	RAJESH KHETAN VS UNION OF INDIA	HARIPAD MOHANTY VS	// 0 //	
529	D-WP(C)/35264/2025	NITYANANDA SAHOO VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
530	D-WP(C)/35265/2025	KABERI SAHA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
531	D-WP(C)/35267/2025	SADANANDA SENAPATI VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //	
532	D-WP(C)/35270/2025	AMUL KUMAR VS STATE OF ODISHA	BIBHUDATTA PANDA VS	// 0 //	
533	D-WP(C)/35273/2025	ARPITA PRIYADARSHINI	SAMEER KUMAR DAS	//	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
534	D-WP(C)/35274/2025	SANJUKTA SWAIN	SWARUP KUMAR PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
535	D-WP(C)/35275/2025	SANTOSH KUMAR KHANDELWAL	NIRANJAN LENKA	//	
		VS	VS	0	
		THE ORIENTAL INSURANCE COMPANY LTD., BBSR		//	
536	D-WP(C)/35276/2025	BASANTA KUMAR NAYAK	SUJATA DASH	//	
		VS	VS	0	
		GOVERNMENT OF ODISHA, SECRETARY, HOME DEPARTMENT, BBSR		//	
537	D-WP(C)/35277/2025	KRUSHNA CHANDRA BARIK	BIBHUDATTA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
538	D-WP(C)/35279/2025	RAJAT KUMAR DUTTA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
539	D-WP(C)/35280/2025	MANESWAR PRIMARY AGRICULTURE CO OPERATIVE SOCIETY, AT MOHAPATRA	SECRETARY, MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
540	D-WP(C)/35281/2025	SANJUKTA SWAIN	SWARUP KUMAR PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
541	D-WP(C)/35282/2025	JAGAMOHAN BEHERA	BIBHUDATTA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
542	D-WP(C)/35284/2025	ANATH PRADHAN	GOPINATH PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
543	D-WP(C)/35285/2025	BANKA BIHARI JENA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
544	D-WP(C)/35286/2025	PABITRA KUMAR GOUDA	BIBHUDATTA PANDA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-WP(C)/35287/2025	STATE OF ODISHA ASHIS KUMAR JENA VS	ROHIT RANJAN RAY VS	// // ()	
546	D-WP(C)/35288/2025	STATE OF ODISHA RABINDRANATH PRADHAN VS	AMIYA KUMAR CHHATOI VS	// // ()	
547	D-WP(C)/35290/2025	STATE OF ODISHA GOURI SANKAR PANIGHAHI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
548	D-WP(C)/35292/2025	STATE OF ODISHA TUNU MOHARANA VS	GOPINATH PANDA VS	// // ()	
549	D-WP(C)/35293/2025	STATE OF ODISHA SARASWATI KHANDUAL @ BHOL VS	SUSANTA KUMAR LENKA VS	// // ()	
550	D-WP(C)/35294/2025	STATE OF ODISHA AJAYA KUMAR SENAPATI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
551	D-WP(C)/35296/2025	STATE OF ODISHA MANA BHANJAN BEHERA VS	AKSHAYA KUMAR SAHOO VS	// // ()	
552	D-WP(C)/35297/2025	STATE OF ODISHA SUBODHA KUMAR SWAIN VS	SAUBHAGYA KUMAR SAMAL VS	// // ()	
553	D-WPCRL/26633/2025	STATE OF ODISHA ANNPURNA MARTHA VS	GAURAO J WANKHADE VS	CHANDAPUR /193 /2024 ()	AMH20230038303C202500002
554	D-ABLAPL/26564/2025	STATE OF ODISHA DASAHARA MALLIK VS	OM PRAKASH SARAN VS	// DHENKANAL SADAR /666 /2025 ()	AOR20220000371C202500139
555	D-ABLAPL/26569/2025	STATE OF ODISHA BULU MALLIK VS STATE OF ODISHA	ABINASH PANDA VS	// DHARMASALA /459 /2025 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/26574/2025	HRUDANANDA PATRA VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /181 /2025 () //	AOD20240000581C202500131
557	D-ABLAPL/26576/2025	PRAMOD KUMAR PATTNAYAK @ BIDESHI PATTNAYAK VS STATE OF ODISHA	DEBENDRA KUMAR BAG VS	BOLANGIR TOWN /280 /2023 () //	AOR20220002233C202500004
558	D-ABLAPL/26580/2025	RAMESH CHANDRA KHATUA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /139 /2025 () //	
559	D-ABLAPL/26581/2025	RAJKISHORE BEHERA VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIAK VS	SALIPUR /371 /2025 () //	
560	D-ABLAPL/26584/2025	SANJAY BISWAL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	RASOL /101 /2025 () //	
561	D-ABLAPL/26587/2025	LIPA MOHAPATRA @ SUBHRANSU SEKHAR MAHAPATRA VS STATE OF ODISHA	ABRASHIS SAHOO VS	KOREI /290 /2025 () //	
562	D-ABLAPL/26588/2025	RAKESH BHOI VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	TOMANDO /196 /2025 () //	
563	D-ABLAPL/26589/2025	ASHOK @ ASHOKA DALAI VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	JAJPUR SADAR /271 /2025 () //	
564	D-ABLAPL/26593/2025	PARBATI MAHARANA @ MOHARANA VS STATE OF ODISHA	SABYASACHI MISHRA VS	KHAIRA /259 /2025 () //	
565	D-ABLAPL/26594/2025	ANKIT PRADHAN VS STATE OF ODISHA	LAXMIDHAR DASH VS	KAPTIPADA /86 /2025 () //	
566	D-ABLAPL/26596/2025	LAXMAN MALLICK @ MALIK VS STATE OF ODISHA	MAHES DAS VS	BAMUNIGAM /72 /2025 () //	
567	D-ABLAPL/26598/2025	LALITA BHUYAN	SRINIBAS PARIJA	RAYAGADA /22 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
568	D-ABLAPL/26601/2025	SEEMA SINGH	RASHMI RANJAN MISHRA	BIDANASI /203 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
569	D-ABLAPL/26603/2025	NARESH JANI	AMITAV TRIPATHY	DASPALLA /206 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
570	D-ABLAPL/26606/2025	MANASH JENA	ANUGRAHA NARAYAN SAMANTRAY	ERASAMA /283 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
571	D-ABLAPL/26611/2025	SATRUPA MALLICK	BIRAJA PRASANNA DAS	TOMANDO /107 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
572	D-ABLAPL/26616/2025	TAPAS BERA	SMRUTI RANJAN ROUT	Tantiapal Marine /103 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
573	D-ABLAPL/26617/2025	DINESH SHA	SANTOSH KUMAR DWIVEDY	RAGHUNATHPALI /319 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
574	D-ABLAPL/26618/2025	SAMBHUNATH GIRI @ KUNA	DHARMENDRA SETHY	OUPADA /36 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
575	D-ABLAPL/26619/2025	SUBASH MEHER @ SUBASH CHANDRA MEHER	BIJAYA KUMAR BEHERA 1	DHARAMGARH /105 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
576	D-ABLAPL/26620/2025	MD. AHSAN	SIDHARTHA SANKAR RAY (2)	KOIDA /152 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
577	D-ABLAPL/26621/2025	DIPU @ RAKESH KUMAR PATRA	CHEERA RANJAN SATAPATHY	NISCHINTAKOILI /166 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
578	D-ABLAPL/26623/2025	MADAN MOHAN SWAIN	BIKRAM CHANDRA GHADAI	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-ABLAPL/26624/2025	STATE OF ODISHA PREMANANDA SWAIN VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /399 /2025 ()	
580	D-ABLAPL/26626/2025	STATE OF ODISHA AKASH MALIK VS	BIKRAM CHANDRA GHADEI VS	// DHARMASALA /417 /2025 ()	
581	D-ABLAPL/26627/2025	STATE OF ODISHA MANOJ KUMAR BEHERA VS	SEJAL NAYAK VS	// / /0 ()	
582	D-ABLAPL/26629/2025	STATE OF ODISHA PRASANTA SAHOO @ PAPU VS	BIKRAM CHANDRA GHADEI VS	// BADACHANA /293 /2025 ()	
583	D-ABLAPL/26631/2025	STATE OF ODISHA GHASIA KHOSLA VS	ARIJEET MISHRA VS	// JEYPORE MAHILA /129 /2025 ()	
584	D-ABLAPL/26635/2025	STATE OF ODISHA MD. FIRDUSH @ MD. PAPU FIRDOSH VS	ARIJEET MISHRA VS	// PATTAMUNDAI /262 /2025 ()	
585	D-ABLAPL/26640/2025	STATE OF ODISHA SUDAM PADHIARY @ RANJIT PADHIARY VS	ANITA SAHOO VS	// KHANDAPARA /240 /2025 ()	
586	D-ABLAPL/26641/2025	STATE OF ODISHA TUSARKANTA BEHERA @ TUSARAKANTA BEHERA VS	ANITA SAHOO VS	// / /0 ()	
587	D-ABLAPL/26642/2025	STATE OF ODISHA JHATUA @ CHANDAN MOHAPATRA VS	SATYAJIT MOHAPATRA (2) VS	// AGARAPADA /133 /2025 ()	
588	D-ABLAPL/26643/2025	STATE OF ODISHA SRIDHAR SAHU VS	AMULYA RATNA PANDA VS	// GOCHHAPADA /96 /2023 ()	
589	D-ABLAPL/26644/2025	STATE OF ODISHA JUDHISTIRA RANA VS	AMULYA RATNA PANDA VS	// GOCHHAPADA /51 /2024 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :01/09/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
590	D-ABLAPL/26645/2025	LIPSA BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	BIRMITRAPUR /386 /2025 () //	
591	D-ABLAPL/26648/2025	PURASTAM RANA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /51 /2024 () //	
592	D-ABLAPL/26649/2025	RAJKISHORE NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	SONEPUR /114 /2025 () //	
593	D-ABLAPL/26651/2025	TUTU @ ASWINI KUMAR SINGH VS STATE OF ODISHA	HARIHARA PANIGRAHI VS	LALBAG /303 /2025 () //	
594	D-ABLAPL/26655/2025	ROHIT MUNDARY VS STATE OF ODISHA	UMA CHARAN MISHRA VS	LATHIKATA /78 /2025 () //	
595	D-ABLAPL/26657/2025	PRODOSH KUMAR BARAL @ PRADYUS BARAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GHASIPURA /157 /2025 () //	AOR20220001631C202500240
596	D-ABLAPL/26661/2025	PRADOSH KUMAR BARAL @ PINTU BARAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAMACHANDRAPUR /376 /2024 () //	AOR20220001631C202500237
597	D-ABLAPL/26667/2025	HAPPY BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BHARATPUR PS /418 /2025 () //	AOR20220001736C202500063
598	D-ABLAPL/26668/2025	LAXMINARAYAN BEHERA VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /250 /2025 () //	
599	D-ABLAPL/26672/2025	BISWAJIT MALLIK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	CHANDRASEKHARPUR /458 /2025 () //	AOR20220001736C202500064
600	D-ABLAPL/26674/2025	PRAVAKAR SAHOO VS STATE OF ODISHA	RAJAT KUMAR PADHI VS	MANGALPUR /72 /2025 () //	AOR20230001225C202500002
601	D-ABLAPL/26675/2025	DIBYA RANJAN BEHERA	BHABANI PRASAD SAMAL	CHAMAKHANDI /198 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
602	D-ABLAPL/26677/2025	SIPU SAHOO	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
603	D-ABLAPL/26678/2025	PADIA @ PADMA CHARAN NAIK	PANCHANAN PANIGRAHI	JARAPADA /304 /2025	AOR20250000001C202500047
		VS	VS	()	
		STATE OF ODISHA		//	
604	D-ABLAPL/26681/2025	PADA @ PADMA CHARAN NAIK	PANCHANAN PANIGRAHI	JARAPADA /303 /2025	AOR20250000001C202500046
		VS	VS	()	
		STATE OF ODISHA		//	
605	D-ABLAPL/26686/2025	SATYA RANJAN KAR	DEEPAK KU SAHOO	Tantiapal Marine /99 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
606	D-ABLAPL/26687/2025	K. SUBRAT	RAKESH BEHERA	INFOCITY PS /397 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
607	D-ABLAPL/26688/2025	AJAYA KUMAR SAHOO	DEEPAK KU SAHOO	MARSHAGHAI /253 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
608	D-ABLAPL/26690/2025	DUMBI PURTTI @ PURTY	RAKESH BEHERA	SARAT /40 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
609	D-ABLAPL/26700/2025	TRILOCHAN SWAIN @ TILUA	SUVASHISH PATTANAIAK	GOP /172 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
610	D-ABLAPL/26702/2025	SAHARUKH SAHA	JAYAKRISHNA MOHAPATRA	CHANDABALI /239 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
611	D-ABLAPL/26703/2025	SUJIT MOHANTY	ALOK KUMAR MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
612	D-ABLAPL/26704/2025	GUNANIDHI SWAIN	AMLAN SHAKTI PAUL	KHURDA SADAR /252 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
613	D-ABLAPL/26705/2025	STATE OF ODISHA MAHENDRA MALLIK @ MOHIA JENA @ MALLIK VS	BIBHUTI RANJAN MOHANTY VS	// BINJHARPUR /145 /1994 ()	
614	D-ABLAPL/26706/2025	STATE OF ODISHA SANJIB BISWAL VS	PARSURAM PANDA VS	// NAIKANI-DIHI /211 /2025 ()	
615	D-ABLAPL/26708/2025	STATE OF ODISHA SUBHENDU KUMAR NAYAK VS	BHARAT BHUSAN ROUTRAY VS	// JARAPADA /349 /2025 ()	
616	D-ABLAPL/26709/2025	STATE OF ODISHA RAHUL KANDOL VS	SOUMYA JYOTI BISWAL VS	// / 0 ()	
617	D-ABLAPL/26711/2025	STATE OF ODISHA SIPU NAYAK VS	BHARAT BHUSAN ROUTRAY VS	// JARAPADA /349 /2025 ()	
618	D-ABLAPL/26715/2025	STATE OF ODISHA PITAMBAR JANI VS	T. NARAYANA MURTY VS	// KORAPUT SADAR /86 /2025 ()	AOR20220002995C202500037
619	D-ABLAPL/26718/2025	STATE OF ODISHA SURMAL BEHERA VS	AJAYA KUMAR PRADHAN VS	// TURUMUNGA /205 /2025 ()	
620	D-ABLAPL/26720/2025	STATE OF ODISHA KESHAB CHANDRA PRADHAN VS	BHARAT BHUSAN ROUTRAY VS	// BALIANTA P.S. /406 /2025 ()	
621	D-ABLAPL/26723/2025	STATE OF ODISHA ASHWINI KUMAR BEHERA VS	SAROJ KUMAR DASH VS	// S.P.(CID-CRL),CUTTACK /4 /2025 ()	
622	D-ABLAPL/26729/2025	STATE OF ODISHA NIHARIKA NAYAK VS	SURYAKANTA DASH VS	// PAPADAHANDI /168 /2025 ()	
623	D-ABLAPL/26730/2025	STATE OF ODISHA BABLU NAYAK VS	SURYAKANTA DASH VS	// PAPADAHANDI /168 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
624	D-ABLAPL/26732/2025	JOTIN @ JASTIN NAYAK VS STATE OF ODISHA	SURYAKANTA DASH VS	PAPADAHANADI /168 /2025 () //	
625	D-ABLAPL/26733/2025	NIRANJAN @ GURU @ BHURU NAYAK VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	BADAMBADI /257 /2025 () //	
626	D-ABLAPL/26734/2025	MUNISH KHAN @ MUNSHI KHAN VS STATE OF ODISHA	BIKRAM RATH VS	TIGIRIA /299 /2024 () //	
627	D-ABLAPL/26737/2025	TAPU BEHERA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	TANGI /263 /2025 () //	
628	D-ABLAPL/26739/2025	MUNISH KHAN @ MUNSHI KHAN VS STATE OF ODISHA	BIKRAM RATH VS	TIGIRIA /226 /2023 () //	
629	D-ABLAPL/26740/2025	PRASANJEET BADAJENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
630	D-ABLAPL/26743/2025	MANMATH ROUT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
631	D-ABLAPL/26744/2025	KRISHANA YADAV VS STATE OF ODISHA	DHANANJAYA MUND VS	ORKEL /218 /2025 () //	
632	D-ABLAPL/26746/2025	KULAMANI DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	PAHALA /219 /2025 () //	
633	D-ABLAPL/26747/2025	SIMA MAJHI @ SIMA KANDHA VS STATE OF ODISHA	AMLAN MOHANTY VS	ADVA /75 /2025 () //	
634	D-ABLAPL/26753/2025	ANIL SWAIN @ ANIL KUMAR SWAIN VS STATE OF ODISHA	SUMIT LAL VS	TANGI /266 /2025 () //	
635	D-ABLAPL/26754/2025	GOPAL CHANDRA JENA	BYOMAKESH TRIPATHY	/ /0	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
636	D-ABLAPL/26757/2025	SARBESWAR PRADHAN	PUSPAMITRA MOHAPATRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
637	D-ABLAPL/26759/2025	ANJANA TIRKEY	PABITRA KUMAR NAYAK	ROURKELA CYBER P.S. /17 /2025	AOR20220001565C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
638	D-ABLAPL/26760/2025	KALIM KHAN @ KALIMUDDIN KHAN	DEEPAK KU SAHOO	KENDRAPARA SADAR /161 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
639	D-ABLAPL/26763/2025	SRIBATSA DHAL	PABITRA KUMAR NAYAK	KHANDAGIRI P.S. /576 /2025	AOR20220001565C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
640	D-ABLAPL/26764/2025	TANKADHAR SAHU	AMLAN SHAKTI PAUL	KUNDHEIGOLA /359 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
641	D-ABLAPL/26766/2025	JITENDRA DUTTA	RABINDRA NATH PRUSTY	TIGIRIA /168 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
642	D-ABLAPL/26767/2025	RAM CHANDRA HIAL	RAJIB LOCHAN PATTNAIK	DAMANJODI /103 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
643	D-ABLAPL/26768/2025	SANJAY KUMAR GUPTA	BHARAT BHUSAN ROUSTRAY	SECTOR-19 /156 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
644	D-ABLAPL/26770/2025	MANOJ KHUNTIA	DEEPAK KU SAHOO	KENDRAPARA SADAR /412 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
645	D-ABLAPL/26771/2025	NARAYAN DALAI	SITIKANT MISHRA	SALIPUR /394 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
646	D-ABLAPL/26774/2025	BIJAYA KHUNTIA	DEEPAK KU SAHOO	KENDRAPARA SADAR /412 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
647	D-ABLAPL/26777/2025	STATE OF ODISHA DHANESWAR NAYAK VS	DEBASHIS ROUTRAY VS	// JHIRPANI P.S. /86 /2025 ()	
648	D-ABLAPL/26781/2025	STATE OF ODISHA MANORANJAN SAHOO @ BANU SAHU VS	RADHARAMAN DAS NAYAK VS	// BANKI /218 /2025 ()	
649	D-ABLAPL/26783/2025	STATE OF ODISHA LAL MOHAN MOHANTA VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
650	D-ABLAPL/26786/2025	STATE OF ODISHA SUMANTA KUMAR NAYAK @ SUMANTA NAIK VS	UPENDRA KUMAR SAMAL VS	// BARGARH SADAR /199 /2025 ()	
651	D-ABLAPL/26788/2025	STATE OF ODISHA RANJIT @ RANAJEET KESHARI JENA VS	ABHAS MOHANTY VS	// DHARMASALA /463 /2025 ()	
652	D-ABLAPL/26789/2025	STATE OF ODISHA MANOJ NAIK @ MANOJ KUMAR NAIK VS	BIRAJA PRASAD NANDA VS	// PARJANG /337 /2025 ()	
653	D-ABLAPL/26794/2025	STATE OF ODISHA DHARMENDRA ROUT VS	AMLAN SHAKTI PAUL VS	// BHARATPUR PS /347 /2025 ()	
654	D-ABLAPL/26795/2025	STATE OF ODISHA RAJENDRA KUMAR SETHI VS	MANAS KUMAR CHAND VS	// RAJNAGAR /223 /2025 ()	
655	D-ABLAPL/26798/2025	STATE OF ODISHA MINAKETANA PANDA VS	MANAS KUMAR CHAND VS	// BAGHAMARI /165 /2025 ()	
656	D-ABLAPL/26802/2025	STATE OF ODISHA MATA NAYAK @ MITA VS	KARTIK CHANDRA TRIPATHY VS	// BYREE /65 /2018 ()	
657	D-ABLAPL/26803/2025	STATE OF ODISHA ANJALI @ GITANJALI BARIK VS	SUDHANSHU SEKHAR DASH VS	// NUAGAON /164 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :01/09/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
658	D-ABLAPL/26804/2025	DURYODHANA MAHARANA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /163 /2025 () //	
659	D-ABLAPL/26806/2025	MANAMOHAN GIRI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIKIRAI /288 /2025 () //	
660	D-ABLAPL/26808/2025	OMM KANDI VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	KONARK /134 /2025 () //	
661	D-ABLAPL/26811/2025	SRIHARI MOHANTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BASTA /66 /2025 () //	
662	D-ABLAPL/26812/2025	SUDHANSHU SEKHAR PAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BHANJPUR /226 /2024 () //	
663	D-ABLAPL/26813/2025	KALIA @ JAYADRATH MOHAPATRA VS STATE OF ODISHA	RAKESH BEHERA VS	PARJANG /385 /2025 () //	
664	D-ABLAPL/26816/2025	SOUMYA RANJAN NAYAK VS STATE OF ODISHA	AMLAN MOHANTY VS	BOLANI /85 /2025 () //	
665	D-ABLAPL/26819/2025	SONU MALIK VS STATE OF ODISHA	AKASH BHUYAN VS	RAJKANIKA /348 /2025 () //	
666	D-ABLAPL/26822/2025	TAJAMUL KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /562 /2025 () //	
667	D-ABLAPL/26823/2025	SNIGDHA DAS VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	BELPAHAR /170 /2025 () //	
668	D-ABLAPL/26824/2025	GHANA BISOI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARIGAM /88 /2025 () //	
669	D-ABLAPL/26826/2025	KISHOR PALLAI @ KISHORE POLEI	JYOTIRMAYA SAHOO	KHALLIKOTE /236 /2012	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
670	D-ABLAPL/26827/2025	PABITRA PAIKERA @ PAIKRAY	BISHWARANJAN SAHU	JODAPADAR /136 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
671	D-ABLAPL/26828/2025	UPENDRA SAHOO @ TUKUNA SAHOO	ROHIT RANJAN RAY	KHANDAGIRI P.S. /456 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
672	D-ABLAPL/26829/2025	PRAKASH CHANDRA SAHOO	LALATENDU SAMANTARAY	NANDANKANAN /9 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
673	D-ABLAPL/26831/2025	SARMISTHA BEHERA	PRASANTA KUMAR SAHOO	TUMUSINGA /213 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
674	D-ABLAPL/26832/2025	SATYA SUNDAR DAS	LALATENDU SAMANTARAY	JALESWAR /385 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
675	D-ABLAPL/26833/2025	SABYASACHI DAS	LALATENDU SAMANTARAY	JALESWAR /385 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
676	D-ABLAPL/26834/2025	BRAHMANANDA BHOI	PRASANTA KUMAR SAHOO	PURI TOWN /287 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
677	D-ABLAPL/26835/2025	ARCHANA SAHOO	BISWAPRAKASH MOHAPATRA	BELPAHAR /170 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
678	D-ABLAPL/26837/2025	PRAPHULLA PANI	KULDEEP MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
679	D-ABLAPL/26838/2025	SOURABH PATTNAIK @ SOURAV KUMAR PATTNAIK	ICHHABI BEHERA	PHULBANI SADAR /140 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
680	D-ABLAPL/26839/2025	NIRANJAN SAHOO	RANJIT MOHANTY	AUL /166 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
681	D-ABLAPL/26840/2025	STATE OF ODISHA PRAVAT KUMAR MAHANTY VS	SAYANTAN PANDA VS	// ODAGAON /262 /2025 ()	
682	D-ABLAPL/26841/2025	STATE OF ODISHA UMAKANTA SAHU @ UMA CHARAN SAHU VS	GOPAL KRISHNA NAYAK VS	// BADAGADA /77 /2024 ()	
683	D-ABLAPL/26842/2025	STATE OF ODISHA MINATI PAIKARAY VS	RABINDRA NATH PANDA VS	// / /0 ()	
684	D-ABLAPL/26845/2025	STATE OF ODISHA ANIL KUMAR DAKUA VS	TANMAYA KUMAR MOHANTY VS	// BHARATPUR PS /444 /2025 ()	
685	D-ABLAPL/26849/2025	STATE OF ODISHA ANIL KUMAR AGARWAL VS	JAGAJIBAN PRADHAN VS	// SUNDARGARH TOWN /363 /2025 ()	
686	D-ABLAPL/26850/2025	STATE OF ODISHA SK.FARUK @ FAROQUE VS	DIBYAJYOTI SAHOO VS	// PURUNABAZAR /208 /2025 ()	
687	D-ABLAPL/26854/2025	STATE OF ODISHA KANHU SETHI @ KANHA SETHI VS	GOPAL KRISHNA NAYAK VS	// JAGANNATHA PRASAD /228 /2025 ()	
688	D-ABLAPL/26855/2025	STATE OF ODISHA SANJAYA KATUAL VS	DIBYAJYOTI SAHOO VS	// BHADRAK RURAL /306 /2006 ()	
689	D-ABLAPL/26856/2025	STATE OF ODISHA ALEKHARAM NAYAK VS	SUMITRA PATRA VS	// JARADA /343 /2022 ()	
690	D-ARBP(ICA)/34913/2025 ARBP(ICA)/2/2025	STATE OF ODISHA MAVERICK BULK MANAGEMENT SERVICES PVT. LTD VS AUROGLOBAL COMTRADE PRIVATE LIMITED	ISHWAR MOHANTY VS	// / / ()	

ORISSA HIGH COURT

MISC CASES FILED on :01/09/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBP(ICA)/34913/2025 ARBP(ICA)/2/2025	MAVERICK BULK MANAGEMENT SERVICES MP	ISHWAR MOHANTY	1/2025
2	D-ARBA/23/2018 ARBA/23/2018	M/S.ORIENT PAPER INDUSTRIES LTD. MP	M/S.DEEPAK KU.PANI	24/2025
3	D-CRLLP/26742/2025 CRLLP/ /	STATE OF ODISHA(VIGILANCE) MP	SANGRAM DAS , STANDING COUNSEL(VIGILANCE)	53/2025
4	D-LAA/4/2022 LAA/4/2022	DEPUTY ESTATE MANAGER,LINGARAJ ABHADHAR MP	ABHADHAR SHANADI COAL FIELDS LTD.	170/2025
5	D-LAA/3/2022 LAA/3/2022	DEPUTY ESTATE MANAGER,LINGARAJ ABHADHAR MP	ABHADHAR SHANADI COAL FIELDS LTD.	171/2025
6	D-CRLMP/11592/2025 CRLMP/546/2025	AMIYA KUMAR SETHI MP		193/2025
7	D-JCRLA/27/2021 JCRLA/27/2021	SONA MUNDA MP	MR. PULAKESH MOHANTY	223/2025
8	D-JCRLA/27/2021 JCRLA/27/2021	SONA MUNDA MP	MR. PULAKESH MOHANTY	224/2025
9	D-JCRLA/13/2020 JCRLA/13/2020	BUDHU @ KAILASH MUNDA MP	ADV.	225/2025
10	D-JCRLA/14/2014 JCRLA/14/2014	RAJU SARKAR MP	M/S RAMESH CHANDRA MAHARANA, A.K.MOHARANA	226/2025
11	D-JCRLA/9/2022 JCRLA/9/2022	RAMA CHANDRA PARIDA MP	M/S SUSHANTA KU. DAS, S.K.PAL, B.SWAIN, AKHANDA.	227/2025
12	D-SA/186/1995 SA/186/1995	KHUTALA MP	DEBASIS PANIGRAHI	253/2025
13	D-SA/91/1994 SA/91/1994	KHUTALA MP	M/S.R.N.PANIGRAHI	254/2025
14	D-TRP(C)/26257/2025 TRP(C)/221/2025	PRADEEP AGRAWAL MP	LAXMI SHARMA	309/2025
15	D-TRP(C)/26245/2025 TRP(C)/205/2025	BANWARI LAL KATARUKA MP	LAXMI SHARMA	310/2025
16	D-TRP(C)/26251/2025 TRP(C)/216/2025	GHANSHYAM AGRAWAL MP	LAXMI SHARMA	311/2025
17	D-TRP(C)/26243/2025 TRP(C)/207/2025	AKASH AGRAWAL MP	LAXMI SHARMA	312/2025
18	D-TRP(C)/26240/2025 TRP(C)/215/2025	SRIKANT AGRAWAL MP	LAXMI SHARMA	313/2025
19	D-TRP(C)/26250/2025 TRP(C)/206/2025	SURESH KUMAR KATARUKA MP	LAXMI SHARMA	314/2025
20	D-TRP(C)/26237/2025 TRP(C)/204/2025	BIJAY KUMAR AGRAWAL MP	LAXMI SHARMA	315/2025
21	D-TRP(C)/34960/2025 TRP(C)/ /	JYOTIRMAYEE NAIK MP	BIRAJA PRASANNA DAS	316/2025
22	D-TRP(C)/35017/2025 TRP(C)/ /	DAMAYANTI NAYAK MP	TRILOCHAN NANDA	317/2025
23	D-TRP(C)/34897/2025 TRP(C)/ /	JAYASHREE PADHI MP	DIBYAJYOTI SAHOO	318/2025
24	D-TRP(C)/35081/2025 TRP(C)/ /	KALPANA SAHOO MP	PRAVAT KUMAR MUDULI	319/2025
25	D-TRP(C)/35132/2025 TRP(C)/ /	TUSHARKANTI NAIK MP	BIRENDRA KUMAR PARDHI	320/2025
26	D-TRP(C)/35140/2025	SUSHREE RASHMITA SAHU	ALOK KUMAR PANDA	

	TRP(C)/ /	MP		321/2025
27	D-TRP(C)/31313/2025	RASMITA SETH	ARUN KUMAR DAS (1)	
	TRP(C)/260/2025	MP		322/2025
28	D-TRP(C)/35212/2025	SUMITRA MOHARANA @ MAHARANA	KARUNAKAR DAS	
	TRP(C)/ /	MP		323/2025
29	D-CONTC/9667/2023	AGURIN BIBI		
	CONTC/9667/2023	MP		324/2025
30	D-CONTC/32675/2025	LATA KUMBHAR	AMIT PRASAD BOSE	
	CONTC/ /	MP		325/2025
31	D-RVWPET/32901/2025	UNION OF INDIA	BIBHUTI BHUSAN MISHRA(SR. PANEL COUNSEL)	
	RVWPET/201/2025	MP		354/2025
32	D-RVWPET/9853/2025	JOSHNARANI PATTNAIK	NIROD KUMAR SAHU	
	RVWPET/88/2025	MP		355/2025
33	D-RVWPET/35169/2025	MAHADEV SAHU	JATINDRA KUMAR MOHAPATRA	
	RVWPET/ /	MP		356/2025
34	D-RVWPET/35168/2025	UNION OF INDIA	BIBHUTI BHUSAN MISHRA, (SR. PANEL COUNSEL)	
	RVWPET/ /	MP		357/2025
35	D-RVWPET/211/2022	LALATA KISHORE MOHAPATRA	LAXMIKANTA MOHANTY	
	RVWPET/211/2022	MP		358/2025
36	D-RVWPET/317/2022	SANGRAM KISHOR CHHOTARAY	BISWARANJAN DAS	
	RVWPET/317/2022	MP		359/2025
37	D-RPFAM/34958/2025	PRIYARANJAN DASH	AMITAV TRIPATHY	
	RPFAM/ /	MP		383/2025
38	D-RPFAM/35008/2025	ANNAPURNA SAHOO @ POTHAL	ARIJEET MISHRA	
	RPFAM/ /	MP		384/2025
39	D-RPFAM/35066/2025	SANJAY KUMAR PARIDA	PARTHA SARATHI DAS	
	RPFAM/ /	MP		385/2025
40	D-RPFAM/35069/2025	SUBRATA KUMAR RATHA	AVIJIT PATNAIK	
	RPFAM/ /	MP		386/2025
41	D-RPFAM/79/2022	SK QUAIM UDDIN	BALARAM NAYAK	
	RPFAM/79/2022	MP		387/2025
42	D-CMAPL/558/2023	TAPASWINI SARANGI	ADV.	
	CMAPL/558/2023	MP		450/2025
43	D-CMAPL/35151/2025	BIJAY KUMAR NAYAK	ADV.	
	CMAPL/ /	MP		451/2025
44	D-CMAPL/35151/2025	BIJAY KUMAR NAYAK	ADV.	
	CMAPL/ /	MP		452/2025
45	D-CMAPL/35271/2025	PRAHALLAD MOHAPATRA	ADV.	
	CMAPL/ /	MP		453/2025
46	D-CMAPL/35271/2025	PRAHALLAD MOHAPATRA	ADV.	
	CMAPL/ /	MP		454/2025
47	D-MATA/34952/2025	LAXMI NARAYAN NAYAK	MANAS KUMAR CHAND	
	MATA/ /	MP		482/2025
48	D-MATA/32806/2025	SAMPAD MOHANTY	NIRANJAN PRASAD PATRA	
	MATA/ /	MP		483/2025
49	D-MATA/14716/2025	SAROJ KUMAR SWAIN		
	MATA/189/2025	MP		484/2025
50	D-MATA/43708/2024	MITALI MADHUSMITA SAHANI	SURYAKANTA DWIBEDI	
	MATA/367/2024	MP		485/2025
51	D-MATA/35246/2025	SOUVAGYALAXMI PRUSTY	MANOJ KUMAR PANDA	
	MATA/ /	MP		486/2025
52	D-FAO/34943/2025	EXECUTIVE DIRECTOR, INDIAN OIL CORPORATION LTD., PRADHAN	PRATAP KUMAR SINGHPUR	
	FAO/ /	MP		798/2025
53	D-FAO/34943/2025	EXECUTIVE DIRECTOR, INDIAN OIL CORPORATION LTD., PRADHAN	PRATAP KUMAR SINGHPUR	
	FAO/ /	MP		799/2025
54	D-FAO/489/2020	THE MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD.		
	FAO/489/2020	MP		800/2025
55	D-FAO/9482/2025	THE MANAGER (LEGAL), M/S. CHOLA MS GENERAL INSURANCE COMPANY LIMITED, KHORDHA	ADAM ALI KHAN	
	FAO/117/2025	MP		801/2025
56	D-FAO/32462/2025	M/S. TATA AIG GENERAL INSURANCE CO. LTD.	ADAM ALI KHAN	
	FAO/ /	MP		802/2025
57	D-FAO/28609/2025	D.M.,ORIENTAL INSURANCE CO. LTD.	ADAM ALI KHAN	
	FAO/ /	MP		803/2025

58	D-FAO/28609/2025 FAO/ /	D.M.,ORIENTAL INSURANCE CO. LTD. MP	ADAM ALI KHAN	804/2025
59	D-FAO/27206/2025 FAO/319/2025	SAPTAGIRI REAL ESTATE PVT. LTD. MP		805/2025
60	D-CRLREV/26590/2025 CRLREV/ /	RANJUBALA MOHANTY MP	BIBHUTI RANJAN MOHANTY	902/2025
61	D-BLAPL/9064/2025 BLAPL/3468/2025	ANTARA NAHAK MP	AMITAV TRIPATHY	902/2025
62	D-BLAPL/2901/2025 BLAPL/1088/2025	D.NILAMADHABA REDDY MP	ADITI HOTA	903/2025
63	D-CRLREV/24241/2025 CRLREV/522/2025	SRINIBAS ROUT @ SHINIBAS ROUT MP	PRADIPTA BEURA	903/2025
64	D-CRLREV/26670/2025 CRLREV/ /	PRASANA KUMAR SAHOO @ PRASANNA KUMAR SAHOO MP	RANIBASMOJHI DAS	904/2025
65	D-BLAPL/152/2021 BLAPL/152/2021	SUSIL KUMAR MOHANTY MP		904/2025
66	D-BLAPL/7482/2025 BLAPL/3093/2025	KAMAL MALLICK @ LALU MP	ASHOK KUMAR SARANGI	905/2025
67	D-CRLREV/22059/2025 CRLREV/420/2025	SONIA TRIPATHY MP	ARUN KUMAR ACHARYA, MR. MILAN KANUNGO	905/2025
68	D-CRLREV/14112/2025 CRLREV/278/2025	PARESH JATANIA MP	NILA MADHAB PRAHARAJ	906/2025
69	D-BLAPL/5153/2025 BLAPL/2047/2025	RAJESH PANDA MP	BISHNU PRASAD PRADHAN	906/2025
70	D-BLAPL/23832/2025 BLAPL/8293/2025	GOUTAM ROUTH MP	AMULYA RATNA PANDA	907/2025
71	D-CRLREV/13440/2025 CRLREV/275/2025	PARESH JATANIA MP	NILA MADHAB PRAHARAJ	907/2025
72	D-BLAPL/5719/2025 BLAPL/2182/2025	JANMEJAYA JENA MP		908/2025
73	D-CRLREV/30494/2024 CRLREV/631/2024	BHADRAKALI FOODS PVT. LTD., BHADRAKALI MP	KUSHAR KANTI SATAPATHY	908/2025
74	D-CRLREV/26719/2025 CRLREV/ /	HRUSHIKESH NAYAK MP	SAUBHAGYA KETAN NAYAK	909/2025
75	D-CRLREV/23738/2025 CRLREV/ /	AJIT KUMAR NAYAK MP	TUKUNA KUMAR MISHRA	910/2025
76	D-CRLREV/26291/2025 CRLREV/ /	A. PARBATI MP	PRAMOD KUMAR SAHU	911/2025
77	D-CRLREV/26843/2025 CRLREV/ /	MADHAB CHANDRA DASH MP	KISHORE CHANDRA RAJGURU MOHAPATRA	912/2025
78	D-RSA/34962/2025 RSA/ /	AMULYA KUMAR SAHOO MP	AUROVINDA MOHANTY	1232/2025
79	D-RSA/34962/2025 RSA/ /	AMULYA KUMAR SAHOO MP	AUROVINDA MOHANTY	1233/2025
80	D-RSA/35060/2025 RSA/ /	BISWANATH GOUDA MP	SOUMYA MISHRA	1234/2025
81	D-RSA/130/2013 RSA/130/2013	JAGANATH PANDA MP	M/S.BHASKAR CH.PANDA	1235/2025
82	D-RSA/130/2013 RSA/130/2013	JAGANATH PANDA MP	M/S.BHASKAR CH.PANDA	1236/2025
83	D-RSA/130/2013 RSA/130/2013	JAGANATH PANDA MP	M/S.BHASKAR CH.PANDA	1237/2025
84	D-RSA/319/2019 RSA/319/2019	KULAMANI SAHU MP	M/S.SIDHARTHA RAY, K.K.SAHOO	1238/2025
85	D-RSA/34485/2025 RSA/ /	PRASANTA @ PRASHANTA KUMAR POTHUJANA MP	MAHESWAR MOHANTY	1239/2025
86	D-RSA/34485/2025 RSA/ /	PRASANTA @ PRASHANTA KUMAR POTHUJANA MP	MAHESWAR MOHANTY	1240/2025
87	D-RSA/35176/2025 RSA/ /	NILAMANI RAM MP	SOUMYA MISHRA	1241/2025
88	D-RSA/23503/2024 RSA/173/2024	BIREN KUMAR JENA MP	BIBEKANANDA BHUYAN	1242/2025
89	D-RSA/222/2023	MANAGING DIRECTOR,ODISHA STATE CEMENTS CORPORATION LTD.	BIG SANKI SANKI CORPORATION LTD.	

	RSA/222/2023	MP		1243/2025
90	D-CMP/34905/2025 CMP/ /	M/S. DEVAVRAT HOMES PVT. LTD.,KHURDA MP	DEVAVRAT DEVESH	1391/2025
91	D-CMP/34937/2025 CMP/ /	ALMUL SUDAM MP	DEEPALI MAHAPATRA	1392/2025
92	D-CMP/34921/2025 CMP/ /	CHHABIRANI DASH MP	DWARIKA PRASAD MOHANTY	1393/2025
93	D-CMP/34997/2025 CMP/ /	JAGATSINGHPUR PUBLIC SCHOOL, JAGATSINGHPUR MP	DEBENDRA KUMAR MOHAPATRO	1394/2025
94	D-CMP/26543/2025 CMP/1038/2025	SHAKUNTALA JENA MP	SUDHANSU SEKHAR JENA	1395/2025
95	D-CMP/35016/2025 CMP/ /	KUSUMLATA DASH MP	TUSAR KUMAR MISHRA	1396/2025
96	D-CMP/34996/2025 CMP/ /	ANJALI MISHRA MP	SADASIVA PATRA	1397/2025
97	D-CMP/35038/2025 CMP/1353/2025	GOPAL NAYAK MP	ARUN KUMAR MISHRA 2	1398/2025
98	D-CMP/35012/2025 CMP/ /	GYASUDDIN KHAN MP	SANTOSH KUMAR MOHANTY	1399/2025
99	D-CMP/1268/2018 CMP/1268/2018	BANAMBAR PANDA MP	M/S.NIRANJAN PRASAD PATRA	1400/2025
100	D-CMP/35110/2025 CMP/ /	MAMI SAHU MP	PRASANTA KUMAR NANDA	1401/2025
101	D-CMP/35113/2025 CMP/ /	SWARNAPRAVA DASH MP	TANMAY MISHRA	1402/2025
102	D-CMP/35126/2025 CMP/ /	LOCHANI JENA MP	MAHESWAR MOHANTY	1403/2025
103	D-CMP/35193/2025 CMP/ /	SANTILATA SUNDARAY MP	PRATYUSHA NAIDU	1404/2025
104	D-CMP/35196/2025 CMP/ /	AJAY KUMAR AGARWAL MP	AGNIHOTRA SAHU	1405/2025
105	D-CMP/35197/2025 CMP/ /	SUKANTA JENA MP	JYOTI PATNAIK	1406/2025
106	D-CMP/35204/2025 CMP/ /	MAHADEB BEHERA MP	ADISHA MOHANTY	1407/2025
107	D-CMP/35215/2025 CMP/ /	PAIDISETTI SHANKAR NARAYAN MP	BIKRAM KESHARI MOHANTY	1408/2025
108	D-CMP/35244/2025 CMP/ /	MANJULA MAHAPATRA @ MOHAPATRA MP	AMIT PRASAD BOSE	1409/2025
109	D-CMP/35250/2025 CMP/ /	SUJATA BISWAL MP	PRAJNA SARITA MOHANTY	1410/2025
110	D-CMP/35254/2025 CMP/ /	BAYANI DHAL MP	AMIT PRASAD BOSE	1411/2025
111	D-CMP/35260/2025 CMP/ /	DAITARY GIRI MP	JAGAJIBAN PRADHAN	1412/2025
112	D-CMP/35268/2025 CMP/ /	DEBENDRA KUMAR PADHI MP	MANORANJAN MISHRA	1413/2025
113	D-ABLAPL/3892/2025 ABLAPL/1536/2025	SONALIKA MALLIK @ MAMUNI @ MAMINA MALLIK MP		1603/2025
114	D-ABLAPL/19242/2025 ABLAPL/7606/2025	SK. LUKMAN MP		1604/2025
115	D-ABLAPL/18763/2025 ABLAPL/7478/2025	RIYAJ ALI MP		1605/2025
116	D-ABLAPL/18763/2025 ABLAPL/7478/2025	RIYAJ ALI MP		1606/2025
117	D-ABLAPL/18765/2025 ABLAPL/7487/2025	SANTOSH KUMAR NAIK @ SANTU MP		1607/2025
118	D-ABLAPL/18904/2025 ABLAPL/7512/2025	SK. ARIF MP		1609/2025
119	D-ABLAPL/22832/2025 ABLAPL/9151/2025	ASHOK @ AGADHU DAS MP	SATYABAN SAHOO	1610/2025
120	D-ABLAPL/16045/2025 ABLAPL/6429/2025	KASIA @ BIKRAM KESHARI SAMANTARAY MP		1611/2025

121	D-ABLAPL/13565/2025 ABLAPL/5500/2025	SHUBHAM AGRAWAL MP	DIPTIREKHA NANDA	1612/2025
122	D-ABLAPL/13133/2025 ABLAPL/5131/2025	CHINTAMANI BEHERA MP		1613/2025
123	D-ABLAPL/14627/2025 ABLAPL/5809/2025	KALANDI CHARAN NAYAK MP		1614/2025
124	D-ABLAPL/22995/2025 ABLAPL/9018/2025	SISHIR KUMAR JENA MP		1615/2025
125	D-ABLAPL/15648/2025 ABLAPL/6208/2025	NAMITA RAO MP	SUKANTA KUMAR DALAI	1616/2025
126	D-ABLAPL/15459/2025 ABLAPL/6108/2025	RAJA RAO MP	SUKANTA KUMAR DALEI	1617/2025
127	D-ABLAPL/9399/2025 ABLAPL/3560/2025	SK. AISAN @ AHSAN MP		1618/2025
128	D-ABLAPL/20216/2025 ABLAPL/8003/2025	ANKIT PRASAD MP		1619/2025
129	D-ABLAPL/15147/2025 ABLAPL/5993/2025	ALOK KUMAR JENA @ ALOK JENA MP		1620/2025
130	D-ABLAPL/18506/2024 ABLAPL/6600/2024	AJAYA PATTANAIAK MP		1621/2025
131	D-ABLAPL/22870/2025 ABLAPL/8988/2025	MANISHA SHARMA MP		1622/2025
132	D-ABLAPL/22358/2025 ABLAPL/8863/2025	RATHA NAG MP		1623/2025
133	D-ABLAPL/21198/2025 ABLAPL/8545/2025	NILAMANI SAHOO MP		1624/2025
134	D-ABLAPL/21200/2025 ABLAPL/8614/2025	NILAMANI SAHOO MP		1625/2025
135	D-MACA/34908/2025 MACA/ /	PRASANTA KUMAR DASH MP	BISHNU BRATA SINGH	2189/2025
136	D-MACA/453/2022 MACA/453/2022	ANJITA BEHERA MP		2190/2025
137	D-MACA/34925/2025 MACA/ /	SOBHAGINI@SOUBHAGINI BEHERA MP	BIRANCHI NARAYAN RATH	2191/2025
138	D-MACA/25015/2025 MACA/874/2025	AUTHORIZED SIGNATORY, CHOLA MS GENERAL INSURANCE COMPANY LTD, MP	BBSR	2192/2025
139	D-MACA/34954/2025 MACA/ /	RELIANCE GENERAL INSURANCE CO. LTD, MP	SUBHAKT SATPATHY	2193/2025
140	D-MACA/220/2017 MACA/220/2017	SK.ZEHED ALLI@ALI MP		2194/2025
141	D-MACA/32546/2025 MACA/999/2025	ORIENTAL INSURANCE CO.LTD. MP	G.P.DUTTA	2195/2025
142	D-MACA/35134/2025 MACA/ /	CLAIMS MANAGER, ORIENTAL INSURANCE CO. LTD, MP	SEEMA THROXNJAM	2196/2025
143	D-MACA/35141/2025 MACA/ /	CLAIMS MANAGER, ORIENTAL INSURANCE CO. LTD, MP	SEEMA THROXNJAM	2197/2025
144	D-MACA/35175/2025 MACA/ /	R.M.,(T.P.HUB), M/S. ORIENTAL INSURANCE CO. LTD, MP	ADAM KIANRDA	2198/2025
145	D-MACA/35183/2025 MACA/ /	MAGMA HDI GENERAL INSURANCE CO. LTD, MP	ADABBSRI KHAN	2199/2025
146	D-MACA/35189/2025 MACA/ /	ANUPAMA MOHANTY MP	PABITRA KUMAR NAYAK	2200/2025
147	D-MACA/35226/2025 MACA/ /	M/S. UNITED INDIA INSURANCE CO. LTD., MP	GIPITACKA	2201/2025
148	D-MACA/35226/2025 MACA/ /	M/S. UNITED INDIA INSURANCE CO. LTD., MP	GIPITACKA	2202/2025
149	D-MACA/35236/2025 MACA/ /	D.M., CHOLAMANDALAM GENERAL INSURANCE CO. LTD., MP	GANJEETA LTD.,BBSR	2203/2025
150	D-MACA/35236/2025 MACA/ /	D.M., CHOLAMANDALAM GENERAL INSURANCE CO. LTD., MP	GANJEETA LTD.,BBSR	2204/2025
151	D-CRLA/25293/2024 CRLA/834/2024	PADALA PRASAD MP	ANUPAM RATH	2395/2025
152	D-CRLA/32175/2024	BAHANAPATI BEHERA	SIDDHARTH GOUTAM DAS	

	CRLA/1092/2024	MP		2396/2025
153	D-CRLA/26577/2025 CRLA/ /	AKHAYA KUMAR PRADHAN MP	ASUTOSH TRIPATHY	2397/2025
154	D-CRLA/26577/2025 CRLA/ /	AKHAYA KUMAR PRADHAN MP	ASUTOSH TRIPATHY	2398/2025
155	D-CRLA/26608/2025 CRLA/1024/2025	RAMESH CHANDRA BEHERA@RAMESH BEHERA MP	BIHARIBHARABARA MISHRA	2399/2025
156	D-CRLA/26608/2025 CRLA/1024/2025	RAMESH CHANDRA BEHERA@RAMESH BEHERA MP	BIHARIBHARABARA MISHRA	2400/2025
157	D-CRLA/10/2015 CRLA/10/2015	TUKUNA MUNDA@TUKUNA MP	M/S.CHITTARANJAN SAHU	2401/2025
158	D-CRLA/79/2021 CRLA/79/2021	BAIBA @ TOFAN SAHU MP	PRABHAV BEHERA	2402/2025
159	D-CRLA/79/2021 CRLA/79/2021	BAIBA @ TOFAN SAHU MP	PRABHAV BEHERA	2403/2025
160	D-CRLA/619/2021 CRLA/619/2021	SHANKAR SAHU@SHANKARSHAN MP	BHARAT BHUSAN ROUSTRAY	2404/2025
161	D-CRLA/13732/2024 CRLA/472/2024	LALIT HANS MP	SUSHANTA KUMAR JOSHI	2405/2025
162	D-CRLA/1851/2025 CRLA/113/2025	SONU@SUMANTA SETHI MP	MANOJ BIHARI DAS	2406/2025
163	D-CRLA/26810/2025 CRLA/ /	AMARESH KUMAR JAYASWAL MP	DEBA PRASAD DAS	2407/2025
164	D-CRLA/26810/2025 CRLA/ /	AMARESH KUMAR JAYASWAL MP	DEBA PRASAD DAS	2408/2025
165	D-CRLA/1242/2023 CRLA/1242/2023	BANAMBAR NAIK@NAHAK MP	BIJAYA KUMAR SAHOO, SURYAKANTA DWIBEDI,R.K.MAHANTA,S.S.	2409/2025
166	D-CRLMC/26595/2025 CRLMC/ /	PUJA SWAIN @ GUNJA MP	ANUP UDAYA SENAPATI	2412/2025
167	D-CRLMC/26600/2025 CRLMC/ /	DIPU NAYAK MP	BIDYADHAR MANSING	2413/2025
168	D-CRLMC/26602/2025 CRLMC/3437/2025	JYOTIRMAY PRADHAN MP	ARYA TRIPATHY	2414/2025
169	D-CRLMC/26602/2025 CRLMC/3437/2025	JYOTIRMAY PRADHAN MP	ARYA TRIPATHY	2415/2025
170	D-CRLMC/25099/2025 CRLMC/3297/2025	DEBASIS MALLICK MP		2416/2025
171	D-CRLMC/29581/2024 CRLMC/3797/2024	ASHIS KUMAR NAYAK MP	DEBASIS NAYAK	2417/2025
172	D-CRLMC/26585/2025 CRLMC/ /	RAJU NAIK MP	MAHADEV SAHU	2418/2025
173	D-CRLMC/26654/2025 CRLMC/ /	LIPSA BEHERA MP	ANIRUDHA DAS	2419/2025
174	D-CRLMC/960/2025 CRLMC/218/2025	PABITRA NAYAK@NAIK MP	SOUBHAGYA KUMAR DASH	2420/2025
175	D-CRLMC/25375/2025 CRLMC/3357/2025	SONIA TRIPATHY MP	ARUN KUMAR ACHARYA	2421/2025
176	D-CRLMC/26731/2025 CRLMC/ /	NAGENDRA LIMA MP	PRASANNA KUMAR MISHRA	2422/2025
177	D-CRLMC/23493/2025 CRLMC/ /	MUKUNDA HANTAL MP	TUKUNA KUMAR MISHRA	2423/2025
178	D-CRLMC/26809/2025 CRLMC/ /	SARALA PRASAD MOHANTY MP	SIDDHARTHA SAMAL	2424/2025
179	D-CRLMC/26790/2025 CRLMC/ /	SOLEMAN SAHA MP	DEBIDUTTA MOHAPATRA	2425/2025
180	D-CRLMC/26825/2025 CRLMC/ /	ASHALATA NAYAK MP	SUDHANSU SEKHAR JENA	2426/2025
181	D-CRLMC/26693/2025 CRLMC/ /	AJODHYA RAY SAMANTA MP	PRABIR KUMAR RAY	2427/2025
182	D-CRLMC/26847/2025 CRLMC/ /	BASANTA KUMAR BEHERA MP	SUVALAXMI DEVI	2428/2025
183	D-WA/34896/2025 WA/ /	CHITTARANJAN SAHOO MP	SOMA PATNAIK	3800/2025

184	D-WA/35083/2025 WA/ /	PRANAB KUMAR SAHOO MP	NISHAT AFREEN	3801/2025
185	D-WA/35083/2025 WA/ /	PRANAB KUMAR SAHOO MP	NISHAT AFREEN	3802/2025
186	D-WA/35100/2025 WA/ /	SATYA NARAYAN RATH MP	NITYABRATA BEHURIA	3803/2025
187	D-WA/35120/2025 WA/ /	TILLOTAMA MOHANTY MP	TANMAY MISHRA	3804/2025
188	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3805/2025
189	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3806/2025
190	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3807/2025
191	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3808/2025
192	D-WA/35227/2025 WA/ /	RATHI STEEL AND POWER LTD., NEW DELHI MP	DEBESH PANDA	3809/2025
193	D-WA/35234/2025 WA/ /	DIRECTOR GENERAL OF BORDER SECURITY, MP	FORUM (MRO), NSD, BNHL COUNSEL)	3810/2025
194	D-WA/35234/2025 WA/ /	DIRECTOR GENERAL OF BORDER SECURITY, MP	FORUM (MRO), NSD, BNHL COUNSEL)	3811/2025
195	D-WP(C)/34907/2025 WP(C)/24141/2025	SASWAT DAS MP	DURGESH NARAYAN RATH	14696/2025
196	D-WP(C)/34912/2025 WP(C)/ /	ALOK RANJAN HOTA MP	MANOJA KUMAR KHUNTIA	14697/2025
197	D-WP(C)/35626/2022 WP(C)/35626/2022	MANASMITA MAHARANA MP	DR. BINODA KUMAR MISHRA,M/S.PRASANNA KUMAR NANDA,BARS	14698/2025
198	D-WP(C)/19933/2025 WP(C)/16424/2025	IPANJALI NAYAK MP	PRATYUSHA NAIDU	14699/2025
199	D-WP(C)/34930/2025 WP(C)/ /	DIPAK KUMAR PARIDA MP	NIRANJAN BISWAL	14700/2025
200	D-WP(C)/26545/2025 WP(C)/18621/2025	RAJKISHOR PATI MP	MR. DEEPAK KU SAHOO	14701/2025
201	D-WP(C)/34934/2025 WP(C)/24174/2025	SURYAKANTA SAMAL MP	ARIJEET MISHRA	14702/2025
202	D-WP(C)/34933/2025 WP(C)/24199/2025	MAA BASTREN WSHG, SAINTALA, BOLANGIR MP	TRILOCHAN NANDA	14703/2025
203	D-WP(C)/34936/2025 WP(C)/ /	JIBANJYOTI BALIYARSINGH MP	SASHIBHUSAN DAS	14704/2025
204	D-WP(C)/34935/2025 WP(C)/24177/2025	MUKESH THATOI MP	ARIJEET MISHRA	14705/2025
205	D-WP(C)/48658/2024 WP(C)/29427/2024	SUNIL CHANDRA DAS MP	SUBHENDU KUMAR DAS	14706/2025
206	D-WP(C)/34928/2025 WP(C)/24190/2025	SADHANA SENAPATI MP	RANJAN KUMAR ROUT	14707/2025
207	D-WP(C)/34939/2025 WP(C)/ /	M/S. TUSHAR ENTERPRISES, JHARKHAND MP	MUKESH PANDA	14708/2025
208	D-WP(C)/2140/2020 WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT MP		14709/2025
209	D-WP(C)/34944/2025 WP(C)/ /	M/S RUNGTA MINES LIMITED, KOLKATA MP	TANMAY MISHRA	14710/2025
210	D-WP(C)/29968/2025 WP(C)/20928/2025	RATNAKAR PANDA MP	AMITAV TRIPATHY	14711/2025
211	D-WP(C)/34948/2025 WP(C)/24159/2025	RAGHUNATH SAHU MP	NIROD KUMAR SAHU	14712/2025
212	D-WP(C)/34955/2025 WP(C)/ /	NITYANANDA GHARAI MP	ADITYA MISHRA	14713/2025
213	D-WP(C)/34957/2025 WP(C)/ /	PUJA SAHOO MP	AMITAV TRIPATHY	14714/2025
214	D-WP(C)/7753/2025 WP(C)/5895/2025	SWARUP PRAKASH SHEE MP	MANOJA KUMAR KHUNTIA	14715/2025
215	D-WP(C)/7817/2025	BISHNU CHARAN PRADHAN	MANOJA KUMAR KHUNTIA	

	WP(C)/5936/2025	MP		14716/2025
216	D-WP(C)/26429/2023	PRATAP CHANDRA SAMAL		
	WP(C)/26429/2023	MP		14717/2025
217	D-WP(C)/7820/2025	BARADA PRASANNA BEHERA	MANOJA KUMAR KHUNTIA	
	WP(C)/5900/2025	MP		14718/2025
218	D-WP(C)/34967/2025	M/S.CH.AAIJAZUDDIN AHMED, CUTTACKSHANTI PRAKASH MOHANTY		
	WP(C)/ /	MP		14719/2025
219	D-WP(C)/34967/2025	M/S.CH.AAIJAZUDDIN AHMED, CUTTACKSHANTI PRAKASH MOHANTY		
	WP(C)/ /	MP		14720/2025
220	D-WP(C)/34969/2025	SANTOSH DAKUA	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		14721/2025
221	D-WP(C)/34971/2025	RAHUL BHAKAT	SUPRIYO RANJAN MAHAPATRA	
	WP(C)/ /	MP		14722/2025
222	D-WP(C)/35122/2020	MOHD. KUTABUDDIN	PRATAP KUMAR MOHANTY	
	WP(C)/35122/2020	MP		14723/2025
223	D-WP(C)/34974/2025	SHRIYA DEVI KANHAR	BIJAYA KUMAR BEHERA 1	
	WP(C)/ /	MP		14724/2025
224	D-WP(C)/34973/2025	BANITA BEHERA	SUPRIYO RANJAN MAHAPATRA	
	WP(C)/24186/2025	MP		14725/2025
225	D-WP(C)/34980/2025	UPENDRA BARIK	BHARAT BHUSAN ROURAY	
	WP(C)/24169/2025	MP		14726/2025
226	D-WP(C)/34982/2025	RUKMANI MERLI	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		14727/2025
227	D-WP(C)/33428/2025	DR. SUBASH MOHAPATRA		
	WP(C)/24143/2025	MP		14728/2025
228	D-WP(C)/34985/2025	RASHMITA KUMARI DASH	DIPTI RANJAN MOHAPATRA	
	WP(C)/24178/2025	MP		14729/2025
229	D-WP(C)/33428/2025	DR. SUBASH MOHAPATRA		
	WP(C)/24143/2025	MP		14730/2025
230	D-WP(C)/34984/2025	INDRAJIT SWAIN	BASUDEV PUJARI	
	WP(C)/ /	MP		14731/2025
231	D-WP(C)/25190/2025	MANORANJAN BEHERA		
	WP(C)/17618/2025	MP		14732/2025
232	D-WP(C)/25891/2024	DR. SWADHEENA PATRO		
	WP(C)/14795/2024	MP		14733/2025
233	D-WP(C)/34989/2025	AJAYA KUMAR MUDULI	BIBHUPRASAD MISHRA	
	WP(C)/ /	MP		14734/2025
234	D-WP(C)/16777/2024	JATIA NAHAK		
	WP(C)/9398/2024	MP		14735/2025
235	D-WP(C)/25892/2024	DR. SWADEENA PATRO		
	WP(C)/14790/2024	MP		14736/2025
236	D-WP(C)/34990/2025	JAYANTI KISHAN	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		14737/2025
237	D-WP(C)/1899/2025	CHINMAYA NANDA DAS		
	WP(C)/1831/2025	MP		14738/2025
238	D-WP(C)/34994/2025	MANAS RANJAN DHAR MOHAPATRA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		14739/2025
239	D-WP(C)/4434/2024	NIRANJAN BARIK		
	WP(C)/3020/2024	MP		14740/2025
240	D-WP(C)/32636/2025	KALPANA RAJ	CHIRANJEEV BIDYABHUSHAN	
	WP(C)/22740/2025	MP		14741/2025
241	D-WP(C)/48123/2024	SUSHAMA BHOI @ BARIK	DILIP KUMAR SAHU	
	WP(C)/28901/2024	MP		14742/2025
242	D-WP(C)/35010/2025	SAGARIKA SWAIN	GOKULANANDA PARIDA	
	WP(C)/24196/2025	MP		14743/2025
243	D-WP(C)/35014/2025	DR.KRUSHNA CHANDRA PAL	NIHAL RATH	
	WP(C)/ /	MP		14744/2025
244	D-WP(C)/35018/2025	PRASANTA KUMAR MALLICK	RAJENDRA KUMAR PRADHAN	
	WP(C)/ /	MP		14745/2025
245	D-WP(C)/35015/2025	M/S SHREENIKA LOGISTICS AND TRADING COMPANY		
	WP(C)/ /	MP		14746/2025
246	D-WP(C)/35020/2025	KABITA KUMARI MISHRA	RAMDAS ACHARY	
	WP(C)/ /	MP		14747/2025

247	D-WP(C)/35019/2025 WP(C)/ /	BIKRAM MISHRA MP	TRILOCHAN NANDA	14748/2025
248	D-WP(C)/35026/2025 WP(C)/ /	RABIKANTA SETHI MP	RAMDAS ACHARY	14749/2025
249	D-WP(C)/35025/2025 WP(C)/ /	SAMANTA PRADHAN MP	TRILOCHAN NANDA	14750/2025
250	D-WP(C)/35030/2025 WP(C)/ /	SURENDRA SETHI MP	PRASANTA KUMAR MISHRA	14751/2025
251	D-WP(C)/35032/2025 WP(C)/ /	RAJDARSHINI MEKAP MP	PRAVAT KUMAR MUDULI	14752/2025
252	D-WP(C)/35031/2025 WP(C)/ /	ABHIRAM KHILAR MP	BISWAJIT MOHAPATRA	14753/2025
253	D-WP(C)/35033/2025 WP(C)/ /	BIJAYA PRADHAN MP	NEELAKANTHA PANDA	14754/2025
254	D-WP(C)/9673/2018 WP(C)/9673/2018	SK.SAKIR @ SK SABIR MP	M/S.B.S.TRIPATHY	14755/2025
255	D-WP(C)/45610/2024 WP(C)/26785/2024	JINDAL STEEL AND POWER LTD, NEW DE MP	DEBNTYA SMRUTI MOHANTY, (MR. GOPAL JAIN), Sr. Adv.	14756/2025
256	D-WP(C)/45610/2024 WP(C)/26785/2024	JINDAL STEEL AND POWER LTD, NEW DE MP	DEBNTYA SMRUTI MOHANTY, (MR. GOPAL JAIN), Sr. Adv.	14757/2025
257	D-WP(C)/40138/2024 WP(C)/23778/2024	BALESWAR PATRA MP	BIJAYA KUMAR PARIDA 2	14758/2025
258	D-WP(C)/35035/2025 WP(C)/ /	SUSHANTA BUDA MP	SEVATI SOREN	14759/2025
259	D-WP(C)/35022/2025 WP(C)/ /	AMIT METALIKS COMPANY MP	AVIJIT PATNAIK	14760/2025
260	D-WP(C)/29699/2025 WP(C)/20818/2025	SUSANTA KUMAR PATRA MP		14761/2025
261	D-WP(C)/35045/2025 WP(C)/ /	SUSILA KUMAR MAHARATHI MP	ATUL TRIPATHY	14762/2025
262	D-WP(C)/35054/2025 WP(C)/ /	CHANDRAMANI SAHU MP	SANGRAM MISHRA	14763/2025
263	D-WP(C)/15177/2020 WP(C)/15177/2020	Y.GANAPATI MP		14764/2025
264	D-WP(C)/35055/2025 WP(C)/24203/2025	KAUSHALYA BAI MP	ADISHA MOHANTY	14765/2025
265	D-WP(C)/35063/2025 WP(C)/ /	MANOJ KUMAR PANDEY MP	TAPAN KUMAR BISWAL	14766/2025
266	D-WP(C)/35065/2025 WP(C)/ /	SNEHALATA NAYAK MP	TAPAN KUMAR BISWAL	14767/2025
267	D-WP(C)/27131/2025 WP(C)/18858/2025	PRIYADARSINI DAS MP	PARSURAM PANDA	14768/2025
268	D-WP(C)/35076/2025 WP(C)/ /	NIRAKARA SETHY MP	TAPAN KUMAR BISWAL	14769/2025
269	D-WP(C)/35082/2025 WP(C)/ /	BISWABHUSAN MISHRA MP		14770/2025
270	D-WP(C)/35085/2025 WP(C)/ /	SHREYANSH PRASAD DAS MP	PRAVAT KUMAR NAYAK	14771/2025
271	D-WP(C)/35086/2025 WP(C)/ /	GITANJALI NAYAK MP	RABINDRA KUMAR PATNAIK	14772/2025
272	D-WP(C)/37782/2024 WP(C)/22388/2024	RAMESH CHANDRA DAS MP	RANJAN KUMAR NAYAK	14773/2025
273	D-WP(C)/35092/2025 WP(C)/ /	RAJIB KUMAR PATRI MP	BASUDEV MISHRA	14774/2025
274	D-WP(C)/35093/2025 WP(C)/ /	PRADIPTA KUMAR PANDA MP	BISWABIHARI MOHANTY	14775/2025
275	D-WP(C)/28846/2025 WP(C)/20245/2025	M/S NISCHINT MULTISERVICE PVT.LTD, MP	BHISR RAKESH BEHERA, MR. PRAFULLA KUMAR RATH, SR.ADV	14775/2025
276	D-WP(C)/35094/2025 WP(C)/ /	SIMANCHAL MAHARANA MP	GYANA RANJAN SETHI	14776/2025
277	D-WP(C)/35096/2025 WP(C)/ /	SATYA NARAYAN SINGH MP	SUSANTA KUMAR JETHY	14777/2025
278	D-WP(C)/35098/2025	GODABARI SAHOO	SAROJA KANTA SAMAL	

	WP(C)/ /	MP		14778/2025
279	D-WP(C)/35099/2025	GULURMAYEE MOHANTY	SIDHESWAR MALLIK	
	WP(C)/ /	MP		14779/2025
280	D-WP(C)/35102/2025	SAILENDRA NARAYAN MOHANTY	LAXMIDHAR PANGARI	
	WP(C)/ /	MP		14780/2025
281	D-WP(C)/28729/2025	SUDAMA CHINARA @ SUDAM CHINARA		
	WP(C)/20128/2025	MP		14781/2025
282	D-WP(C)/35097/2025	ATANU KUMAR PAUL	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		14782/2025
283	D-WP(C)/31496/2025	UNION OF INDIA	BIBHUTI BHUSAN MISHRA	
	WP(C)/23164/2025	MP		14783/2025
284	D-WP(C)/35118/2025	PRAVASH KUMAR MISHRA	GANESH PRASAD SAMAL	
	WP(C)/ /	MP		14784/2025
285	D-WP(C)/35116/2025	GAJENDRA PRASAD PANDA	JATINDRA KUMAR MOHAPATRA	
	WP(C)/ /	MP		14785/2025
286	D-WP(C)/49933/2024	ADHIRA CHANDRA DAS	RAICHARAN MOHAPATRA	
	WP(C)/30791/2024	MP		14786/2025
287	D-WP(C)/35084/2025	OM ENTERPRISES	KSHIROD KUMAR SAHOO	
	WP(C)/ /	MP		14787/2025
288	D-WP(C)/31638/2024	BHASKAR CHANDRA MAHANTY @ BHASKAR MAHANTY		
	WP(C)/17943/2024	MP		14788/2025
289	D-WP(C)/31472/2024	RABINDRA PARIDA		
	WP(C)/18324/2024	MP		14789/2025
290	D-WP(C)/8062/2024	BIJAY KUMAR SAHOO	SATYAJIT MOHAPATRA (2)	
	WP(C)/4001/2024	MP		14790/2025
291	D-WP(C)/35135/2025	M/S MAA TARINI RICE MILL, GANJAM	SUKANTA KUMAR DALAI	
	WP(C)/24201/2025	MP		14791/2025
292	D-WP(C)/47807/2024	M/S. RENEWABLE EVIROGIC (P) LTD., BBSR	M/S BIGYAN KUMAR SHARMA	
	WP(C)/28820/2024	MP		14792/2025
293	D-WP(C)/35142/2025	SUBHASHREE BEHERA	PAMI RATH	
	WP(C)/ /	MP		14793/2025
294	D-WP(C)/25944/2014	NILAMANI MOHANTY	M/S.D.C.SWAIN	
	WP(C)/25944/2014	MP		14794/2025
295	D-WP(C)/35142/2025	SUBHASHREE BEHERA	PAMI RATH	
	WP(C)/ /	MP		14795/2025
296	D-WP(C)/35148/2025	TUKU PADHAN	RITESH PATNAIK	
	WP(C)/ /	MP		14796/2025
297	D-WP(C)/8694/2022	DR. CHITTARANJAN BEHERA	SWAPNA KUMAR OJHA	
	WP(C)/8694/2022	MP		14797/2025
298	D-WP(C)/35146/2025	M/S. BHARAT KUMAR SITANI HUF, JHARSUGUDA	M/S BAB LAL AGARWAL	
	WP(C)/ /	MP		14798/2025
299	D-WP(C)/35090/2025	SOUGAT SEKHAR ROUSTRAY	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		14799/2025
300	D-WP(C)/35145/2025	THE AUTHORISED OFFICER-CUM-ACF, KANAM FOREST DIVISION, G.A		
	WP(C)/ /	MP		14800/2025
301	D-WP(C)/35689/2024	KAILASH CHANDRA JENA	SADASIVA PATRA (1)	
	WP(C)/20836/2024	MP		14801/2025
302	D-WP(C)/35157/2025	UNION OF INDIA	AJAY KUMAR ROY	
	WP(C)/ /	MP		14802/2025
303	D-WP(C)/35147/2025	A.K.DAS ASSOCIATES LIMITED	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		14803/2025
304	D-WP(C)/35160/2025	UNION OF INDIA	DURGA PRASAD PATTNAIK	
	WP(C)/ /	MP		14804/2025
305	D-WP(C)/35158/2025	UMA KANTA PATRO	DHANOJ KUMAR SAHOO	
	WP(C)/ /	MP		14805/2025
306	D-WP(C)/35165/2025	DIBYALOCHAN MAHANTA	AKSHAYA KUMAR PANDEY	
	WP(C)/ /	MP		14806/2025
307	D-WP(C)/30177/2025	AMIT KUMAR TIWARI	TARUN KANTA PATTANAYAK	
	WP(C)/21560/2025	MP		14807/2025
308	D-WP(C)/35164/2025	PRAMOD KUMAR MOHANTY	DHANOJ KUMAR SAHOO	
	WP(C)/ /	MP		14808/2025
309	D-WP(C)/250/2019	BADAL PATNAIK	M/S.PRANAB KUMAR GHOSE	
	WP(C)/250/2019	MP		14809/2025

310	D-WP(C)/1944/2020 WP(C)/1944/2020	GOBARDHAN NAYAK MP		14810/2025
311	D-WP(C)/34749/2025 WP(C)/24117/2025	PULIN KUMAR DASH MP	SOURAV DAS	14811/2025
312	D-WP(C)/35172/2025 WP(C)/ /	RASMITA MISHRA MP	PAMI RATH	14812/2025
313	D-WP(C)/35172/2025 WP(C)/ /	RASMITA MISHRA MP	PAMI RATH	14813/2025
314	D-WP(C)/20248/2025 WP(C)/13843/2025	KRUSHNA JIBAN DASH MP	MANOJ KUMAR MOHANTY	14814/2025
315	D-WP(C)/35182/2025 WP(C)/ /	KAAPRO MANAGEMENT SOLUTIONS PVT.LTD., MP	ANIL KUMAR BISWAL	14815/2025
316	D-WP(C)/35161/2025 WP(C)/ /	RAJESH KUMAR AGARWAL MP	KANANBALA ROY CHOUDHURY	14816/2025
317	D-WP(C)/35188/2025 WP(C)/ /	M/S.GANESH TRADING CORPORATION, MP	ABHIRAM KUMAR SAMAL	14817/2025
318	D-WP(C)/35194/2025 WP(C)/ /	DR.ATAL BIHARI DAS MP	ABHISHEK MOHANTY	14818/2025
319	D-WP(C)/35615/2023 WP(C)/35615/2023	KALYANI DAS MP	SAMEER KUMAR DAS	14819/2025
320	D-WP(C)/35194/2025 WP(C)/ /	DR.ATAL BIHARI DAS MP	ABHISHEK MOHANTY	14820/2025
321	D-WP(C)/23982/2025 WP(C)/16639/2025	ARTTATRANA PRADHAN MP	SATYA SMRUTI MOHANTY	14821/2025
322	D-WP(C)/35200/2025 WP(C)/ /	PARESH KUMAR RAY MP	BIPLABA P.B. BAHALI	14822/2025
323	D-WP(C)/30212/2023 WP(C)/30212/2023	DILLIP KUMAR BEHERA MP	MANAS KUMAR CHAND	14823/2025
324	D-WP(C)/35206/2025 WP(C)/ /	NILAKANTHA BEHERA MP	SANJIB KUMAR BHANJADEO	14824/2025
325	D-WP(C)/35216/2025 WP(C)/ /	KARNADHAR DAS MP	MANOJ KUMAR MOHANTY	14825/2025
326	D-WP(C)/40804/2023 WP(C)/40804/2023	M/S GVV CONSTRUCTIONS PVT. LTD., MP	BSUPRATIK ACHARYA	14826/2025
327	D-WP(C)/35221/2025 WP(C)/ /	BANDALO PRIMARY AGRICULTURE COOP MP	REKHA MOHANTY	14827/2025
328	D-WP(C)/35225/2025 WP(C)/ /	BUDHADEB NAIK MP	PRAFULLA CHANDRA ACHARYA	14828/2025
329	D-WP(C)/35228/2025 WP(C)/ /	SUDHIR KUMAR SAHU MP	GOPINATH SETHI	14829/2025
330	D-WP(C)/35163/2025 WP(C)/ /	LAXMIPRIYA PRADHAN MP	PRASHANTA KUMAR NAYAK	14830/2025
331	D-WP(C)/35233/2025 WP(C)/ /	SUBASH CHANDRA SAHOO MP	JAMINIKANTA DAS	14831/2025
332	D-WP(C)/35238/2025 WP(C)/ /	SANJUKTA SWAIN MP	SWARUP KUMAR PATNAIK	14832/2025
333	D-WP(C)/35240/2025 WP(C)/ /	BASANTA KUMAR PATI MP	RAKESH RANJAN DASH	14833/2025
334	D-WP(C)/35249/2025 WP(C)/ /	BIJAY KUMAR LENKA MP	NIRANJAN NAYAK	14834/2025
335	D-WP(C)/35253/2025 WP(C)/ /	SIBA PRASAD MISHRA MP	NIRANJAN NAYAK	14835/2025
336	D-WP(C)/35255/2025 WP(C)/ /	MR.LAXMAN RANA MP	NARESH CHANDRA JENA	14836/2025
337	D-WP(C)/35257/2025 WP(C)/ /	PRATAP CHANDRA PADHY MP	BIDYADHAR MANSING	14837/2025
338	D-WP(C)/35259/2025 WP(C)/ /	MAMULI NAYAK MP	JANAKI KANTA MAHAPATRA	14838/2025
339	D-WP(C)/35262/2025 WP(C)/ /	MR.SAMARJIT SAHU MP	NARESH CHANDRA JENA	14839/2025
340	D-WP(C)/35264/2025 WP(C)/ /	NITYANANDA SAHOO MP	NIRANJAN LENKA	14840/2025
341	D-WP(C)/35267/2025	SADANANDA SENAPATI	NARESH CHANDRA JENA	

	WP(C)/ /	MP		14841/2025
342	D-WP(C)/35270/2025	AMUL KUMAR	NARESH CHANDRA JENA	
	WP(C)/ /	MP		14842/2025
343	D-WP(C)/35273/2025	ARPITA PRIYADARSHINI	SAMEER KUMAR DAS	
	WP(C)/ /	MP		14843/2025
344	D-WP(C)/35274/2025	SANJUKTA SWAIN	SWARUP KUMAR PATNAIK	
	WP(C)/ /	MP		14844/2025
345	D-WP(C)/35277/2025	KRUSHNA CHANDRA BARIK	BIBHUDATTA PANDA	
	WP(C)/ /	MP		14845/2025
346	D-WP(C)/35282/2025	JAGAMOHAN BEHERA	NARESH CHANDRA JENA	
	WP(C)/ /	MP		14846/2025
347	D-WP(C)/35281/2025	SANJUKTA SWAIN	SWARUP KUMAR PATNAIK	
	WP(C)/ /	MP		14847/2025
348	D-WP(C)/35286/2025	PABITRA KUMAR GOUDA	NARESH CHANDRA JENA	
	WP(C)/ /	MP		14848/2025
349	D-WP(C)/35287/2025	ASHIS KUMAR JENA	ROHIT RANJAN RAY	
	WP(C)/ /	MP		14849/2025